

ORISSA HIGH COURT**FILING REPORT AS ON :16/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009267/2023	SARAJU BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
2	BLAPL/0009268/2023	RABI @ RABI NARAYAN GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /519 /2023 () //
3	BLAPL/0009269/2023	MD. AZAD KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /391 /2023 () //
4	BLAPL/0009270/2023	SANTANU KUMAR SAHU VS STATE OF ODISHA	DEVASHIS PANDA VS	NAKTIDEUL /183 /2022 () //
5	BLAPL/0009271/2023	SUSANTA KUMAR DAS VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /281 /2023 () //
6	BLAPL/0009272/2023	BUTHI @ NILANCHAL PUJHARI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHAPRAKHOL /129 /2023 () //
7	BLAPL/0009273/2023	MD. SHEHENSHA @ AKKI VS STATE OF ODISHA	BIDYADHAR PANDA VS	KHETRARAJPUR /166 /2023 () //
8	BLAPL/0009274/2023	KAPILESWAR BAG VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MURIBAHAL /129 /2023 () //
9	BLAPL/0009275/2023	RAVI @ RAVI SINGH VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	ADVA /103 /2021 () //
10	BLAPL/0009276/2023	RAJU @ RAJU SINGH VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	ADVA /103 /2021 () //
11	BLAPL/0009277/2023	SUBHRAJIT PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /257 /2023 () //

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12	BLAPL/0009278/2023	NARESH BHARASAGARIA VS STATE OF ODISHA	KIRTAN DANG VS	MURIBAHAL /81 /2018 () //
13	BLAPL/0009279/2023	PINTU @ SANKARSAN SAHU VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	KODALA /173 /2023 () //
14	BLAPL/0009280/2023	JAGANNATH DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	BOUDH /260 /2018 () //
15	BLAPL/0009281/2023	DIBA @ PRASANTA KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	ITAMATI /160 /2023 () //
16	BLAPL/0009282/2023	PRAVAKAR BHOI @ PAPU @ PAPUNA VS STATE OF ODISHA	PRAMOD KUMAR NIGAM VS	BALIPATNA /131 /2023 () //
17	BLAPL/0009283/2023	LACHMAN @ LAXMAN HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /22 /2023 () //
18	BLAPL/0009284/2023	SANJIV NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /22 /2023 () //
19	BLAPL/0009285/2023	JUBER AHAMAD VS UNION OF INDIA	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /2 /2020 () //
20	BLAPL/0009286/2023	HARI MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /44 /2021 () //
21	BLAPL/0009287/2023	TULARAM NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /82 /2023 () //
22	BLAPL/0009288/2023	PRAVAT BISWAL VS STATE OF ODISHA	BISWAJIT PASAYAT VS	ASTARANGA /54 /2023 () //
23	BLAPL/0009289/2023	DILLIP NAIK	PRATAP KUMAR MOHANTY	KHANDAPARA /153 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009290/2023	SK.RAJA @ SK.JAHIR @ ENDU	BISHNU PRASAD PRADHAN	BHARATPUR PS /245 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009291/2023	LAXMIPRIYA BEHERA @ BALUKUNI	BIKRAM KESHARI BAL	MAHANGA /178 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009292/2023	BALARAM BEHERA @ BAINA	BIKRAM KESHARI BAL	MAHANGA /178 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009293/2023	PABITRA MOHAN MALLIK @ BADAL	BIKRAM KESHARI BAL	MAHANGA /208 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009294/2023	PADU @ PADMALOCHAN BAG	SUJAY SHANKER SINGHDEO	KOKSARA /71 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009295/2023	GUDU @ KUNIA SAMAL	BIKRAM KESHARI BAL	MAHANGA /208 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009296/2023	PINTU BAG	JNYANANANDA PANDA	KESINGA /99 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009297/2023	SUBODH RAJHANS	SATYABRATA PANDA	MELCHHAMUNDA /87 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009298/2023	BINAYAK BEHERA	NITYANANDA MOHAPATRA	BURLA /267 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009299/2023	MUNI MUNDA	SK. ZAFARULLA	KEONJHAR TOWN /121 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009300/2023	BIBHU RANJAN ROUSTRAY	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()

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35	BLAPL/0009301/2023	STATE OF ODISHA K. SATYA PRASANNA VS	TRILOCHAN NANDA VS	// GUDARI /69 /2022 ()
36	BLAPL/0009302/2023	STATE OF ODISHA SUBHAM KUMAR PRADHAN VS	KALPATARU PANIGRAHI VS	// BHANJANAGAR /626 /2023 ()
37	BLAPL/0009303/2023	STATE OF ODISHA IMRAN KAHN @ MAHAMMAD RAJA VS	MOHAN KUMAR SAHU VS	// MACHHKUND /25 /2019 ()
38	BLAPL/0009304/2023	STATE OF ODISHA MD.ASFAR @ MD.APSAR @ MAGGIE VS	LALITENDU MISHRA VS	// PLANTSITE /355 /2022 ()
39	BLAPL/0009305/2023	STATE OF ODISHA SISIRA NAIK VS	ASHOK KUMAR PRADHAN VS	// BUGUDA /181 /2018 ()
40	BLAPL/0009306/2023	STATE OF ODISHA RAJAT PARIDA VS	DEEPAK KUMAR MOHAPATRA VS	// / /0 ()
41	BLAPL/0009307/2023	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	PUSPAMITRA MOHAPATRA VS	// OLATPUR /108 /2022 ()
42	BLAPL/0009308/2023	STATE OF ODISHA LAKSHMI DEI VS	SANJIT MISHRA VS	// KUMBHARAPARA /304 /2020 ()
43	BLAPL/0009309/2023	STATE OF ODISHA LALBAR SEKH VS	SUSHANTA HARICHANDAN VS	// / /0 ()
44	BLAPL/0009310/2023	STATE OF ODISHA KISHORE MAJHI VS	SATYAJIT MOHAPATRA VS	// SINAPALI /142 /2011 ()
45	BLAPL/0009311/2023	STATE OF ODISHA KSHIRA SAGAR SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BALLIGUDA /151 /2022 () //

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46	BLAPL/0009312/2023	RAMBHU BIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //
47	BLAPL/0009313/2023	HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	DHARAKOT PS /6 /2023 () //
48	BLAPL/0009314/2023	RAJI @ RAJENDRA PRASAD SWAIN VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /177 /2023 () //
49	BLAPL/0009315/2023	NABINA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /130 /2023 () //
50	BLAPL/0009316/2023	SUSHANTA @ SUSANTA KUMAR SAHOO VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	SPL.TASK FORCE /37 /2021 () //
51	BLAPL/0009317/2023	SIMANCHAL NAIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 () //
52	BLAPL/0009318/2023	DOURATH BAGH @ DOULATA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /20 /2023 () //
53	BLAPL/0009319/2023	SWYAMBARA NAYAK VS STATE OF ODISHA	ASHOK DAS VS	//0 () //
54	BLAPL/0009320/2023	KANHA @ DAVID SAHANI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /784 /2022 () //
55	BLAPL/0009321/2023	MANOJ KUMAR NAIK VS STATE OF ODISHA	BINAPANI PRADHAN VS	PHULBANI TOWN /53 /2023 () //
56	BLAPL/0009322/2023	KALIA @ DURGAMADHABA @ NIRANJANA BEHERA @ VS STATE OF ODISHA	DEBASHIS MITRA VS	BHARATPUR PS /310 /2022 () //
57	BLAPL/0009323/2023	LAXMIKANTA NAYAK	ASHOK DAS	//0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009324/2023	SHYAMAGHANA NAYAK @ SHYAMAGHAN	BIJAY KUMAR BEHERA	BEGUNIA P.S. /166 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009325/2023	BHAGABAN NAYAK	RAJIB LOCHAN PATNAIK	MATHILI /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009326/2023	FAKIRA SETH	CHANDAN SAMANTARAY	KHAPRAKHOL /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009327/2023	MAHESWAR KANHAR	MANORANJAN PADHI	PHIRINGIA /53 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0009328/2023	SUDARSAN BHOI	BISWA RANJAN PATNAIK	LAXMISAGAR P.S. /291 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0009329/2023	SUSIL NAYAK	SOUBHAGYA KUMAR DASH	ORKEL /52 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0009330/2023	GANGADHAR MAJHI @ GANESH	KULDEEP MOHANTY	GOPALPUR /105 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0009331/2023	MITHUN DIGAL	SURENDRA KUMAR BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0009332/2023	GOUTAM RANA	NITYANANDA MOHAPATRA	CHARMAL /76 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0009333/2023	MD. ZABIR AHMED	DIBYA PRAKASH MISHRA	BURLA /296 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0009334/2023	MUNA SAHU	AMIT KUMAR NATH	CHHENDIPADA /38 /2023
		VS	VS	()

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69	BLAPL/0009335/2023	STATE OF ODISHA DAMAYANTI NAYAK @ SHERA VS	AMLAN SHAKTI PAUL VS	// / /0 ()
70	BLAPL/0009336/2023	STATE OF ODISHA BIKRAM SEKHAR MALLICK VS	SANJIB KUMAR BHANJADEO VS	// LAXMISAGAR P.S. /175 /2009 ()
71	BLAPL/0009337/2023	STATE OF ODISHA KAMALA KANTA SAGAR VS	BIBEKANANDA MAHAPATRA VS	// RAIRANGPUR TOWN /131 /2023 ()
72	BLAPL/0009338/2023	STATE OF ODISHA GOLEKHA MOHANTA VS	BIBEKANANDA MAHAPATRA VS	// SUKINDA /98 /2022 ()
73	BLAPL/0009339/2023	STATE OF ODISHA SIBA MUNDA @ SIDHI MUNDA @ HEMBRUM VS	BIBEKANANDA MAHAPATRA VS	// PANIKOILI /18 /2020 ()
74	BLAPL/0009340/2023	STATE OF ODISHA BIJU BEHERA @ BIJAYA VS	ASHOK DAS VS	// PATTAPUR (ASKA) /172 /2022 ()
75	BLAPL/0009341/2023	STATE OF ODISHA MINATI KUMARI GOUDA VS	PRAJNA PRIYAMBADA VS	// LANJIGARH /33 /2023 ()
76	BLAPL/0009342/2023	STATE OF ODISHA NARENDRA BAG VS	SARAT KUMAR JENA VS	// / /0 ()
77	BLAPL/0009343/2023	STATE OF ODISHA MITHUN SUNDRA VS	BINI MISHRA VS	// TITILAGARH /15 /2023 ()
78	CMAPL/0000599/2023	STATE OF ODISHA T. PRASANT VS	ADV. VS	// / / ()
79	CMAPL/0000600/2023	I.P.I.C.O.L., BBSR ARUN KUMAR ROUT VS	ADV. VS	// / / ()
		PRINCIPAL SECY. TO GOVT., FINANCE DEPT., ODISHA SECRETERIATE, BBSR		//

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80	CMAPL/0000601/2023	M/S.GODAVARI RICE MILLS PVT.LTD., SONEPUR VS STATE OF ORISSA	SUMIT LAL VS	// 0 //
81	CMAPL/0000602/2023	M/S. GODAVARI RICE MILLS PVT. LTD. VS STATE OF ORISSA	MUKASH AGRAWAL VS	// 0 //
82	CMAPL/0000603/2023	INDRAMANI BEHERA VS CHAMPA DEI	ADV. VS	// 0 //
83	CMP/0000913/2023	KISHORE KRISHNA PIRI VS STATE OF ODISHA	AVIJIT PATNAIK VS	// DISTRICT & SESSIONS JUDGE,BALASORE(Baleshwar) RFA/0000038/2019
84	CMP/0000914/2023	RAMA CHANDRA NATH VS TAPAN KUMAR RAY	BRAHMANANDA TRIPATHY VS	// 0 //
85	CMP/0000915/2023	YUDHISTIR DAS VS SHRUTI DAS	BIJAYA KUMAR BEHERA I VS	// 0 //
86	CMP/0000916/2023	SHAKUNTALA JENA VS HIMANSU SEKHAR JENA	SUDHANSU SEKHAR JENA VS	// 0 //
87	CMP/0000917/2023	SURENDRA NAYAK VS BIDYULATA @ BIDULATA PRADHAN	LINGARAJ DASH VS	// 0 //
88	CMP/0000918/2023	JYOTSHNA MISHRA VS SARBESWAR MISHRA	VIVASWAT MOHAPATRA VS	// 0 //
89	CMP/0000919/2023	PRAFULLA KUMAR DASH VS GITA PATI	SATYABADI MANTRY VS	// 0 //
90	CMP/0000920/2023	ABHIMANYU BEHERA VS RANJAN KUMAR BEHERA	KUNJA SUNDAR DAS VS	// 0 //
91	CMP/0000921/2023	SAKUNTALA SENAPATI	SIDHARTHA MISHRA	//

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		VS	VS	0
92	CMP/0000922/2023	TARAPRASAD DAS PRIYABRATA PARIDA	JAGANNATH SENAPATI	//
		VS	VS	0
93	CMP/0000923/2023	GEETANJALI PARIDA PRADEEP KUMAR PATI	JAGAJIBAN PRADHAN	//
		VS	VS	0
94	CMP/0000924/2023	PRATAP CHANDRA PATI SUKANTA KUMAR BISWAL	DARPAHARI DHAL	//
		VS	VS	0
95	CMP/0000925/2023	HRUDANANDA BISWAL PURNA CHANDRA MANDHATA	BIBEKANANDA BHUYAN	//
		VS	VS	0
96	CMP/0000926/2023	MANMOHAN UDAYASINGH GOLAPI MUNDA	KOUSIK ANANDA GURU	//
		VS	VS	0
97	CONTC/0006025/2023	PREMA PANSARI DEBARAJ MALLICK	ADV.	//
		VS	VS	0
98	CONTC/0006026/2023	SUSUTI LUHANI, IAS SUSHIL KUMAR JENA	ADV.	//
		VS	VS	0
99	CONTC/0006027/2023	SUSUTI LUHANI, IAS KUNI SAHOO	ADV.	//
		VS	VS	0
100	CONTC/0006028/2023	NEERAJ PRADHAN, COMMNR. OF INCOME TAX(TDS), AAYAKAR BHAWAN, BBSR PUSPANJALI SINGH	ADV.	//
		VS	VS	0
101	CONTC/0006029/2023	SURENDRA KUMAR, IAS LAXMI KANTA PATTANAYAK	GOPINATH SETHI	//
		VS	VS	0
102	CONTC/0006030/2023	ARAVIND AGARWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT. KUNTI ROUT	ADV.	//
		VS	VS	0

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103	CONTC/0006031/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT. DR. RUPALI TANDI VS	ADV. VS	// // 0
104	CONTC/0006032/2023	SHALINI PANDIT, IAS G.NAGESWAR RAO VS	ADV. VS	// // 0
105	CONTC/0006033/2023	DEORANJAN KUMAR SINGH, I.A.S. GANGADHAR BHOI VS	SANDHYARANI PANI VS	// // 0
106	CONTC/0006034/2023	ARAVIND AGARWAL, SECRETARY HIGHER EDUCATION DEPTT. RAJKISHOR MATARI VS	SANDHYARANI PANI VS	// // 0
107	CONTC/0006035/2023	ARAVIND AGARWAL, SECRETARY, DEPTT. OF HIGHER EDUCATION BHAGIRATHI PRADHAN VS	ADV. VS	// // 0
108	CONTC/0006036/2023	NIRMALA GOCHHAYAT, IIC, KANKADAHAD PS, DHENKANAL BIJAYA KUMAR HOTTA VS	ADV. VS	// // 0
109	CONTC/0006037/2023	SATYABRATA SAHU, IAS GYANARANJAN MISHRA VS	ADV. VS	// // 0
110	CONTC/0006038/2023	SURESH KUMAR , ADDL. SECY., G.A, DEPT., BBSR RAMESH CHANDRA SWAIN VS	ADV. VS	// // 0
111	CONTC/0006039/2023	DR. UDDHABA CHANDRA MAJHI, I.A.S. SANTOSH KUMAR SAHOO VS	ADV. VS	// // 0
112	CONTC/0006040/2023	KABINDRA KUMAR SAHOO, SECY., BBSR DEVELOPMENT AUTHORITY DR.AMBUJA SATPATHY VS	ADV. VS	// // 0
113	CONTC/0006041/2023	SHALINI PANDIT, I.A.S. PRASANTA KUMAR BARIK VS	ADV. VS	// // 0
		DR. SUDHANSHU SEKHAR MISHRA, SUPTD. SCB MEDICAL COLLEGE AND HOSPITAL, CUTTACK		//

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114	CONTC/0006042/2023	SIDHANTA MALLIK VS UMASANKAR MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BERHAMPUR	ADV. VS	// 0
115	CONTC/0006043/2023	RASHMI RANJAN SAHOO VS DR. SUDHANSHU SEKHAR MISHRA, SUPTD. SCB MEDICAL COLLEGE AND HOSPITAL, CUTTACK	ADV. VS	// 0
116	CONTC/0006044/2023	SATYABRATA MOHANTY VS ASWATHY S, IAS	ADV. VS	// 0
117	CONTC/0006045/2023	LAXMAN KUMAR DAKUA VS AMITA PATTNAIK, DISTRICT EDUCATION OFFICER, GANJAM	SIDHARTH PRASAD DAS VS	// 0
118	CONTC/0006046/2023	LAXMI PRIYA MOHANTY VS AMITA PATTNAIK, DISTRICT EDUCATION OFFICER, GANJAM	SIDHARTH PRASAD DAS VS	// 0
119	CONTC/0006047/2023	MANORAMA DASH VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR	ADV. VS	// 0
120	CONTC/0006048/2023	SANATAN SWAIN VS ANU GARG, DEVELOPMENT COMMISSIONER-CUM-ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.	SIDHARTH PRASAD DAS VS	// 0
121	CONTC/0006049/2023	KUSHA PANIGRAHI VS DEORANJAN KUMAR SINGH IAS	ADV. VS	// 0
122	CONTC/0006050/2023	PRABHAKARA PATRA VS SANJEEV KUMAR CHADHA, IAS	ADV. VS	// 0
123	CONTC/0006051/2023	LINGARAJ SENAPATI VS STATE OF ODISHA	adv. VS	// 0
124	CONTC/0006052/2023	DWIBENDU SHATAPATHY VS SOUBHAGYA RANJAN PANDA, TAHASILDAR, BASUDEVPUR	SANDEEP RATH VS	// 0
125	CONTC/0006053/2023	RAGHUNATH SINGH BABU	ADV	//

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		VS	VS	0
126	CONTC/0006054/2023	BISHNUPADA SETHY, I.A.S. BABI BEHERA	ADV	//
		VS	VS	0
127	CONTC/0006055/2023	KALYAN KUMAR RATH, O.A.S. MANAGOBINDA BHANJA	ADV	//
		VS	VS	0
128	CONTC/0006056/2023	ANU GARG, I.A.S. CHITTARANJAN DAS	ADV	//
		VS	VS	0
129	CONTC/0006057/2023	BISHNUPADA SETHY, I.A.S. M/S. LAKSHMI BALAJI OILS PVT. LTD. ANDHRA PRADESH	ADV	//
		VS	VS	0
130	CONTC/0006058/2023	DR. ARABINDA KUMAR PADHEE, IAS JASOBANTA NAIK	ADV.	//
		VS	VS	0
131	CONTC/0006059/2023	G. MATHI VATHANAN, IAS CHHABIRAM PODH	ADV	//
		VS	VS	0
132	CONTC/0006060/2023	SATYABRATA SAHU, I.A.S. JAGABONDHU NAYAK	ADV	//
		VS	VS	0
133	CONTC/0006061/2023	RUPA ROSHAN SAHOO, I.A.S. DR. NARAYAN PADHY	ADV.	//
		VS	VS	0
134	CONTC/0006062/2023	AUROBINDO AGARWAL, PRINCIPAL SECY. TO GOVT. HIGHER EDUCATION DEPT. SURAJ SINGH SAHU	SUBRAT SATPATHY	//
		VS	VS	0
135	CONTC/0006063/2023	TULA MUDULI, TAHASILDAR, UMARKOTE, NABARANGPUR SATYAJIT PATNAIK	ADV	//
		VS	VS	0
136	CONTC/0006064/2023	BISWAJIT GHOSH, O.E.S. 1 BARUN SAHU	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0006065/2023	KALU MAJHI, SPECIAL LAND ACQUISITION OFFICER, KHARIAR SHAILABALA SATAPATHY @ KABI SATAPATHY VS	ADV VS	// // 0
138	CONTC/0006066/2023	SURENDRA KUMAR, I.A.S. BIDYUTPRAVA SAHU VS	SAMEER KUMAR DAS VS	// // 0
139	CONTC/0006067/2023	SUSHANTA KUMAR DASH, DIRECTOR SECONDARY EDUCATION, BBSR, KHORDHA PARESH KUMAR MARTHA VS	SAMEER KUMAR DAS VS	// // 0
140	CONTC/0006068/2023	V.V.YADAB, I.A.S. D.SIBA PRASAD VS	SAMEER KUMAR DAS VS	// // 0
141	CONTC/0006069/2023	V.V.YADAB, I.A.S. GUNANIDHI MAHANTA VS	ADV VS	// // 0
142	CONTC/0006070/2023	ASWATHY S, I.A.S. SAROJ KUMAR SATPATHY VS	ADV VS	// // 0
143	CONTC/0006071/2023	ASWATHY S, I.A.S. KHAGESWAR BARIK VS	ADV VS	// // 0
144	CONTC/0006072/2023	CHAKRABARTI SINGH RATHORE, COLLECTOR JAJPUR M/S MDSG CONSTRUCTION PVT. LTD. NUAPADA VS	ADV VS	// // 0
145	CONTC/0006073/2023	VIR VIKRAM YADAV, I.A.S. SANATAN DHAL VS	ADV VS	// // 0
146	CONTC/0006074/2023	USHA PADHEE, PRINCIPAL SECY., TO GOVT., COMMERCE AND TRANSPORT(T) DEPT. KSHIRA BANDHU MISHRA VS	ADV VS	// // 0
147	CONTC/0006075/2023	ASWATHI S, I.A.S. JYOTI RANJAN SAHOO VS	ADV VS	// // 0
		DEORANJAN KUMAR SINGH, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0000912/2023	UMESH CHANDRA MOHAPATRA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	KORAPUT VIGILANCE /57 /2010 () //
149	CRLA/0000913/2023	NARAYAN TARINI @ ULA @ CHAI @ LAMBODAR @ RAMBHU VS STATE OF ODISHA	RAMBHU SHA NAIDU VS	SURADA /69 /2017 () //
150	CRLA/0000914/2023	RASIKA HARIJAN @ THAKURA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /187 /2012 () //
151	CRLA/0000915/2023	MAHESWAR SAHU @ MAI SAHU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BERHAMPUR SADAR /180 /2023 () //
152	CRLA/0000916/2023	ANANTA MEHER VS STATE OF ODISHA	CHANDANA MISHRA VS	TARBHA /147 /2014 () //
153	CRLA/0000917/2023	BIJAYA @ BIJAY KUMAR JENA VS STATE OF ODISHA	ABHISHEK DASH VS	BETNOTI /84 /2013 () //
154	CRLA/0000918/2023	ABHINNA @ ABHIMANYU JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	GHASIPURA /126 /2018 () //
155	CRLA/0000919/2023	NAKIM KHAN VS STATE OF ODISHA	ABAKASH NANDA VS	BISOI /56 /2023 () //
156	CRLA/0000920/2023	BANTHU @ BIRANCHI SWAIN VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	/ /0 () //
157	CRLLP/0000059/2023	JAYANT KUMAR AGARWALA VS KHITISH CHANDRA JENA	GOPINATH MISHRA VS	/ /0 () //
158	CRLMA/0000313/2023	SURENDRA SAHOO @ SURENDRA KUMAR SAHOO VS STATE OF ODISHA	ADV. VS	MAHANGA /81 /2013 () //
159	CRLMA/0000314/2023	ALAKA JENA	SUSANTA KUMAR BARAL	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMA/0000315/2023	DILIP KUMAR JENA ALAKA JENA	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()
161	CRLMA/0000316/2023	DILLIP KUMAR JENA BIREN KUMAR NAYAK	ADV.	// / /0
		VS	VS	()
162	CRLMA/0000317/2023	STATE OF ODISHA BASANT @ BASANTA KUMAR BEHERA	GYANALOKA MOHANTY	// DHAMNAGAR /159 /2018
		VS	VS	()
163	CRLMA/0000318/2023	STATE OF ODISHA SRIRAJ DASH	SOUMYA RANJAN DAS	// DARGHA BAZAR /82 /2023
		VS	VS	()
164	CRLMA/0000319/2023	STATE OF ODISHA SANGRAM KESHARI SAHOO @ SANGRAM KISHORE SAHOO	SANJONKAR MOHANTY	// NIALI /90 /2013
		VS	VS	()
165	CRLMA/0000320/2023	STATE OF ODISHA BHAGU @ BHAGIA @ BHAGABAN MALLIK	SOUMYA RANJAN DAS	// / /0
		VS	VS	()
166	CRLMA/0000321/2023	STATE OF ODISHA SUJAN CHARAN SETHI	MANAS KUMAR CHAND	// GOPALPRASAD /8 /2023
		VS	VS	()
167	CRLMC/0003628/2023	STATE OF ODISHA ASHOK KUMAR SAHU	DEBI PRASAD PATNAIK	// CUTTACK VIGILANCE /34 /1997
		VS	VS	SPLJUDGE (VIG),CUTTACK(Cuttack)
168	CRLMC/0003629/2023	REPUBLIC OF INDIA (STATE VIG.) SUBRAT KUMAR MUDULI @ NILAN	BICHITRA NARAYANA SATAPATHY	GR/0000054/1997 ABHAYACHANDPUR /122 /2023
		VS	VS	()
169	CRLMC/0003630/2023	STATE OF ODISHA RIAZ AHAMAD BAIG	GOUTAM CHARAN ROUT	// JAJPUR TOWN /176 /2009
		VS	VS	()
170	CRLMC/0003631/2023	STATE OF ODISHA JITENDRA SAHU	NIRANJAN PANDA	// SONEPUR /26 /2016
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0003632/2023	STATE OF ODISHA SANTOSH BEHERA VS	ARJEET MISHRA VS	// PURUNAKATAK /27 /2023 ()
172	CRLMC/0003633/2023	STATE OF ODISHA BIJAY KUMAR KANSAL VS	SIDHARTHA DAS VS	// BARGARH /511 /2023 S.D.J.M.,BARGARH(Bargarh)
173	CRLMC/0003634/2023	STATE OF ODISHA PRASAN SAHOO @ PRASANNA SAHOO VS	SUDEEP KUMAR SARANGI VS	CT/0001236/2023 KANDARPUR /108 /2022 ()
174	CRLMC/0003635/2023	STATE OF ODISHA LIPUN @ DHARMENDRA BARIK VS	GYANALOKA MOHANTY VS	// CHANDABALI /79 /2017 ()
175	CRLMC/0003636/2023	STATE OF ODISHA BIJAYA LAXMI MOHAPATRA VS	AMITAV DAS VS	// JAGATSINGPUR /87 /2023 ()
176	CRLMC/0003637/2023	STATE OF ODISHA PRAMOD KUMAR MAHUNTA VS	SURYAKANTA DWIBEDI VS	// RANPUR /182 /2021 ()
177	CRLMC/0003638/2023	STATE OF ODISHA ROCKY@RAKESH PRADHAN VS	JUGALA KISHORE PANDA VS	// BAIDESWAR /62 /2023 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
178	CRLMC/0003639/2023	STATE OF ODISHA AMARESH KUMAR JAYASWAL VS	GOKULANANDA MOHAPATRA VS	GR/0000235/2023 BALASORE VIGILANCE /32 /1996 ()
179	CRLMC/0003640/2023	STATE OF ODISHA(VIG.) BHIMA BISWAL @ DEBENDRA VS	SOUBHAGYA KUMAR DASH VS	// //0 ()
180	CRLMC/0003641/2023	STATE OF ODISHA DEBANANDA BEHERA @ SUBASH VS	SOUBHAGYA KUMAR DASH VS	// PHULBANI TOWN /87 /2016 ()
181	CRLMC/0003642/2023	STATE OF ODISHA HARIHAR MISHRA VS I.L.C., BADAMBADI PS, CUTTACK	MANASH RANJAN BAUG VS	// BADAMBADI /245 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0003643/2023	SAMIR KUMAR PRUSTY@ SAMEER PRUSTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /32 /2018 () //
183	CRLMC/0003644/2023	BINAY KUMAR PATEL VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	DHARUADIHI /90 /2023 () //
184	CRLMC/0003645/2023	GURUBARI BEHERA@GUREI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /266 /2022 () //
185	CRLMC/0003646/2023	BIBEKANANDA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ITAMATI /112 /2023 () //
186	CRLMC/0003647/2023	SAPNESWAR PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /48 /2017 () //
187	CRLMC/0003648/2023	SANDEEP JAISWAL VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	PLANTSITE /265 /2017 () //
188	CRLMC/0003649/2023	KUNA @ LOKNATH MAJHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA 2 VS	SINAPALI /142 /2011 () //
189	CRLMC/0003650/2023	L. MOHAN RAO VS RAJESH KUMAR	PARAMANANDA JYOTISH VS	//0 () //
190	CRLMC/0003651/2023	SAROJ KUMAR PANIGRAHI@SAROJ PANIGRAHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //
191	CRLMC/0003652/2023	SHESADEV CHHATRIA @ SESHADDEV CHHATRIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUREIKELA /209 /2022 () //
192	CRLMC/0003653/2023	N.HINA REDDY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /193 /2017 () //
193	CRLMC/0003654/2023	PAPU @ CHITARANJAN NAYAK	PRATYUS RANJAN	NEMALO /29 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0003655/2023	SATRUGHAN BISWAL@ SANU@ SUNITH@JAGA	SUSANTA KU. MISHRA	DEOGARH /135 /2007
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0003656/2023	DHANAPATI JAL	GYANARANJAN SETHI	RENGALI /90 /2011
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0003657/2023	K. MAHESWAR RAO	MANAS KUMAR CHAND	KODINGA /10 /2023
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0003658/2023	UDHABA HARPAL @ UDDHAABA	SUBODH KUMAR MOHANTY	BHAWANIPATNA SADAR /33 /2021
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0003659/2023	PRAKASH MAJHI	PARTHA SARATHI DAS	KEONJHAR SADAR /37 /2011
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0003660/2023	SANTU @ SANTOSH PRADHAN	PARTHA SARATHI DAS	KEONJHAR SADAR /284 /2015
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0003661/2023	DR. RABI NARAYAN SATAPATHY	DEVASHIS PANDA	MAHILA P.S. BUXIBAZAR /104 /2023
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0003662/2023	SURAMA KHADANGA	BASANTA KUMAR DAS	MAHILA P.S. BUXIBAZAR /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0003663/2023	SOUBHAGYA PATRA	AKSHAYA KUMAR SAHOO	DEOGARH /150 /2022
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0003664/2023	PAGILI DEHURI	SOUGAT DASH	OUPADA /24 /2019
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMC/0003665/2023	MUNA @ MANOJ KHALI	SUSHANTA KUMAR SAMANTARAY	MANGALA BAG /91 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0003666/2023	STATE OF ODISHA KASINATH GOUDA VS	SANJIB KUMAR BHANJADEO VS	// CHATRAPUR /376 /2020 ()
206	CRLMC/0003667/2023	STATE OF ODISHA RANJIT MAHAPATRA VS	BIBEKANANDA MAHAPATRA VS	// PANIKOILI /133 /2023 ()
207	CRLMC/0003668/2023	STATE OF ODISHA SAROJ KUMAR MISHRA VS	BIBEKANANDA MAHAPATRA VS	// SUKINDA /140 /2023 ()
208	CRLMP/0001612/2023	STATE OF ODISHA ROHIT KUMAR SETHY VS	SASHIBHUSAN DAS VS	// / /0 ()
209	CRLMP/0001613/2023	STATE OF ODISHA NITYANANDA JENA VS	RANJIT MOHANTY VS	// / /0 ()
210	CRLMP/0001614/2023	STATE OF ODISHA RAJANIKANTA MEHER VS	UMAKANTA BARIK VS	// / /0 ()
211	CRLMP/0001615/2023	STATE OF ODISHA NISHIGANDHA NAYAK VS	SAPAN KUMAR LENKA VS	// / /0 ()
212	CRLMP/0001616/2023	STATE OF ODISHA JAYANTI BEURA VS	ALOK KUMAR PANDA VS	// / /0 ()
213	CRLMP/0001617/2023	STATE OF ODISHA JITENDRA KUMAR BEHERA VS	BIPLABA P.B. BAHALI VS	// / /0 ()
214	CRLMP/0001618/2023	STATE OF ODISHA LAXMIPRIYA ROUL VS	DINESH KUMAR MOHANTY VS	// / /0 ()
215	CRLMP/0001619/2023	BIJAY KUMAR RANA SMARAJIT CHOUDHURY VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMP/0001620/2023	SARADA PRASAD BHOI VS STATE OF ODISHA	B. K. ROUTRAY VS	//0 0 //
217	CRLMP/0001621/2023	SHARAT KUMAR KISAN VS SUPERINTENDENT OF POLICE, DEBGARH	AMIYA RANJAN MAJHI VS	//0 0 //
218	CRLMP/0001622/2023	RABINDRA KUMAR PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	//0 0 //
219	CRLMP/0001623/2023	NARAHARI PANDA VS STATE OF ODISHA	MALAYA RANJAN BEHERA VS	//0 0 //
220	CRLMP/0001624/2023	DIPAK RANJAN BARIK VS STATE OF ODISHA	H.N.TRIPATHY VS	//0 0 //
221	CRLMP/0001625/2023	CHINMAYEE MALIK VS STATE OF ODISHA	DURGA PRASAD JENA VS	//0 0 //
222	CRLMP/0001626/2023	KANAKLATA GURU VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	//0 0 //
223	CRLREV/0000421/2023	DEEPAK MOHANTY VS BIJAYA LAXMI DAS	JAYANTA KUMAR BAL VS	//0 0 //
224	CRLREV/0000422/2023	ABUL HASNAIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	EOW,BHUBANESWAR /21 /2022 0 //
225	CRLREV/0000423/2023	RASHMI RANJAN PAL @ AJU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SAHADEV KHUNTA /56 /2023 0 //
226	FAO/0000372/2023	MADHUSUDAN SAHOO VS UNION OF INDIA	DEEPAKI MAHAPATRA VS	// 0 //
227	FAO/0000373/2023	ARUN MKUMAR BARIK	DEEPAKI MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
228	FAO/0000374/2023	GADADHAR SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
229	FAO/0000375/2023	BLOCK DEVELOPMENT OFFICER,BHAPUR BLOCK	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
		SUBASH CHANDRA BEHERA		//
230	FAO/0000376/2023	BILASINI SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
231	GCRLA/0000001/2023	STATE OF ODISHA	SANGRAM DAS,S.C(VIGILANCE)	KORAPUT VIGILANCE /17 /2014
		VS	VS	0
		ISWARI PRASAD PUROHIT		//
232	MACA/0000788/2023	SUDAM PANAIGRAHI	BIBHU BRATA SINGH	//
		VS	VS	0
		KHUKUNA RANJITI		//
233	MACA/0000789/2023	CHANDRAKANTI GHIBHELA	JAGABANDHU SAHU	//
		VS	VS	0
		KAMAL KISHOR AGRAWAL		//
234	MACA/0000790/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		JHARANA PRADHAN		//
235	MACA/0000791/2023	D.M., NATIONAL INSURANCE COMPANY LTD., SAMBALPUR	RAMANIRANJAN MOHANTY	//
		VS	VS	0
		DEBENDRA KUMAR NAYYAR		//
236	MACA/0000792/2023	SARALA JENA	KAPILA CHARAN NAYAK	//
		VS	VS	0
		SURENDRA KUMAR MISHRA		//
237	MACA/0000793/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
		LILABATI NAYAK		//
238	MACA/0000794/2023	MANAGER, (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	POULTA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	MACA/0000795/2023	REKHA RANI PARIDA BRANCH HEAD CUM MANAGER, CHOLAMANDALAM VS	G.P DUTTA ORIENTAL INSURANCE CO. LTD. VS	// // 0
240	MACA/0000796/2023	PRASANTA KUMAR BEHERA ORIENTAL INSURANCE CO. LTD. VS	G.P DUTTA VS	// // 0
241	MACA/0000797/2023	BRUNDABATI BEHERA D.M., NATIONAL INSURANCE CO. LTD. VS	G.P DUTTA VS	// // 0
242	MACA/0000798/2023	GUNANIDHI BEHERA D.M., NATIONAL INSURANCE CO. LTD. VS	G.P DUTTA VS	// // 0
243	MACA/0000799/2023	HEMANI NAYAK MANAGER, LEGAL (T.P.CLAIM), ORIENTAL INSURANCE CO. LTD. VS	G.P DUTTA VS	// // 0
244	MACA/0000800/2023	GITANJALI MAHAKUR THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD. VS	PRAMOD KUMAR TRIPATHY VS	// // 0
245	MATA/0000273/2023	RAJALAXMI PRUSTY TRUPTI MISHRA VS	SUBHA KUMAR MISHRA VS	// // 0
246	MATA/0000274/2023	DEBASIS PANDA RITA SAHU VS	SANTOSH KUMAR MOHANTY VS	// // 0
247	MATA/0000275/2023	RABINDRA SAHU TALLURI HEMANTH KUMAR VS	RAMESH AGARWAL VS	// // 0
248	MATA/0000276/2023	NALLABILLI UMA DEVI PRAVASINI DAS VS	JAGAJIBAN PRADHAN VS	// // 0
249	RPFAM/0000257/2023	AMBUJA KUMAR BEHERA JYOTIRMAYEE PRUSTY VS	DR. JITENDRA KUMAR LENKA VS	// // 0
		NISHAKAR PRUSTY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	RSA/0000358/2023	GOPAL CHANDRA MOHARANA VS SAILABALA SATPATHY	NARAYAN PRASAD PARIJA VS	// 0 //
251	RSA/0000359/2023	SOBHARANI MANDAL VS JAYANTI MANDAL	DIPTI RANJAN SWAIN VS	// 0 //
252	RSA/0000360/2023	VIKAS KUMAR SAHA VS SUNIL KUMAR SAHA	DAYANANDA MOHAPATRA VS	// 0 //
253	RVWPET/0000335/2023	INDIAN OIL CORP. LTD.,REFINERY DIVISION VS ARUN KUMAR PAL	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
254	RVWPET/0000336/2023	UNION OF INDIA VS SAROJ KUMAR PATRA	BIMBISAR DASH, SENIOR PANEL COUNCIL VS	// 0 //
255	RVWPET/0000337/2023	BIRANCHI NARAYAN KHUNTIA VS JANARDAN KHUNTIA	HRUDANANDA MOHAPATRA VS	// 0 //
256	TRP(C)/0000261/2023	SUCHISMITA ROUSTRAY VS ABHISHEK SAMAL	SUBHA KUMAR MISHRA VS	// 0 //
257	TRP(C)/0000262/2023	SUSHAMA KHADIA VS KISHORE CHANDRA KERKETTA	BIJAYA KUMAR RAGADA VS	// 0 //
258	TRP(C)/0000263/2023	JITENDRIYA MOHANTY VS SOUMYARASHMI PANIGRAHI	SANJIB KUMAR BHANJADEO VS	// 0 //
259	TRPCRL/0000070/2023	TILOTTAMA SANKHUA VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	BONTH /6 /2023 0 //
260	WA/0001980/2023	STATE OF ODISHA VS KALIA KANHU DASS	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
261	WA/0001981/2023	STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WA/0001982/2023	PRAMOD KUMAR SWAIN STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	//
		VS	VS	0
263	WA/0001983/2023	RAMA CHANDRA DAS STATE OF ODISHA	HARMOHAN DHAL,A.G.A	//
		VS	VS	0
264	WA/0001984/2023	ARJUNI CHARAN BARIK STATE OF ODISHA	SUKUMAR GHOSE,A.G.A	//
		VS	VS	0
265	WA/0001985/2023	HARIHAR JENA STATE OF ODISHA	PURNA CHANDRA DAS,A.S.C	//
		VS	VS	0
266	WA/0001986/2023	GURUCHARAN DALABEHERA STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
267	WA/0001987/2023	MANORANJAN SAHOO STATE OF ODISHA	HARMOHAN DHAL,A.G.A	//
		VS	VS	0
268	WA/0001988/2023	SUBASH CHANDRA BEHERA STATE OF ODISHA	HARMOHAN DHAL,A.G.A	//
		VS	VS	0
269	WA/0001989/2023	PITABAS NAIK STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	//
		VS	VS	0
270	WA/0001990/2023	SARBESWAR ROUTRAY STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//
		VS	VS	0
271	WA/0001991/2023	ANADI CHARAN RAYSAMANTA @ MALLICK STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
272	WA/0001992/2023	PRIYADARSHI ASHOK MOHAN JENA STATE OF ODISHA	SUKUMAR GHOSH,A.G.A	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WA/0001993/2023	SARAT KUMAR DAS STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()
274	WA/0001994/2023	SIDDHARTHA DEY STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()
275	WA/0001995/2023	PRAHALAD DEHURI PRATAP CHANDRA KHUNTIA VS	NIRANJAN BISWAL VS	// // ()
276	WA/0001996/2023	STATE OF ODISHA STATE OF ODISHA VS	HARMOHAN DHAL, A.G.A. VS	// // ()
277	WA/0001997/2023	RADHASHYAM JENA STATE OF ODISHA VS	HARMOHAN DHAL, A.G.A. VS	// // ()
278	WA/0001998/2023	NABAKISHORE SAHOO STATE OF ODISHA VS	KARUNAKAR DAS,A.S.C VS	// // ()
279	WA/0001999/2023	RABINARAYAN SATAPATHY STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()
280	WA/0002000/2023	PRASANTA KUMAR MISHRA STATE OF ODISHA VS	GAJENDRANATH ROUT,A.S.C VS	// // ()
281	WA/0002001/2023	GOBINDA CHANDRA SAHOO STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()
282	WA/0002002/2023	ANANTA KUMAR MALLICK STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
283	WA/0002003/2023	HARIHAR SHAW STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
		PRAFULLA KUMAR POLAI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WA/0002004/2023	STATE OF ODISHA VS KANHU CHARAN DEY	SUKUMAR GHOSE, A.G.A. VS	// 0 //
285	WA/0002005/2023	RAJESH DURGA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
286	WA/0002006/2023	PURNIMA JENA VS GODABARI SHANTI	SUBHENDU KAR VS	// 0 //
287	WP(C)/0026380/2023	SWARNALATA ROUSTRAY VS SAGARIKA BADAJENA	KSHIROD KUMAR ROUT VS	// 0 //
288	WP(C)/0026381/2023	SANTOSH KUMAR SAHU VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
289	WP(C)/0026382/2023	A. SANTI KUMARI KANDA DORA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
290	WP(C)/0026383/2023	KIRAN KUMAR SUNA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
291	WP(C)/0026384/2023	SIBANANDA PANDA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
292	WP(C)/0026385/2023	TAPAN KUMAR DUTTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
293	WP(C)/0026386/2023	ANANTA MEHER VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
294	WP(C)/0026387/2023	SAMPATI PUTEL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
295	WP(C)/0026388/2023	LADU KISHORE RAUT	ASHOK DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0026389/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM NARAYAN MALLICK	LAXMIKANTA MOHANTY	//
		VS	VS	0
297	WP(C)/0026390/2023	STATE OF ODISHA JOGENDRA PRASAD NAYAK	LAXMIKANTA MOHANTY	//
		VS	VS	0
298	WP(C)/0026391/2023	STATE OF ODISHA K.RAJESWAR ACHARY	ASHOK DAS	//
		VS	VS	0
299	WP(C)/0026392/2023	THE ADDL. COMMNR. OF SETTLEMENT OF CONSOLIDATION, GANJAM SURESH LAMA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
300	WP(C)/0026393/2023	STATE OF ODISHA JANAKI POLAI	ASHOK DAS	//
		VS	VS	0
301	WP(C)/0026394/2023	THE ADDL. COMMNR. OF SETTLEMENT OF CONSOLIDATION, GANJAM SASHI RANJAN MISHRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
302	WP(C)/0026395/2023	STATE OF ODISHA NARASINGHA MAHARANA	ASHOK DAS	//
		VS	VS	0
303	WP(C)/0026396/2023	THE ADDL. COMMNR. OF SETTLEMENT OF CONSOLIDATION, GANJAM SACHINDRANATH BHOI	LAXMIKANTA MOHANTY	//
		VS	VS	0
304	WP(C)/0026397/2023	STATE OF ODISHA BIJAY KUMAR DAS	DURGESH NARAYAN RATH	//
		VS	VS	0
305	WP(C)/0026398/2023	STATE OF ORISSA ALL ODISHA CONTRACTORS ASSOCIATION, BBSR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
306	WP(C)/0026399/2023	STATE OF ODISHA JIBARDHAN SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0026400/2023	STATE OF ORISSA PREMANANDA MISHRA VS UNION OF INDIA	AVIJIT PATNAIK VS	// // ()//
308	WP(C)/0026401/2023	MANJULA @ MANJU SETHI VS THE ADDL. COMMNR. OF SETTLEMENT OF CONSOLIDATION, GANJAM	ASHOK DAS VS	// () //
309	WP(C)/0026402/2023	MADHUSMITA JENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //
310	WP(C)/0026403/2023	SANTOSH TRADING COMPANY, BBSR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
311	WP(C)/0026404/2023	UGRESANA MALLICK VS CHAIRMAN STATE LEVEL SCRUTINTY COMMITTEE CUM REVENUE DIVISIONAL COMMNR., BERHAMPUR	SUSANTA KUMAR MISHRA VS	// () //
312	WP(C)/0026405/2023	SUNI @ PURNABASI SETHI VS THE ADDL. COMMNR. OF SETTLEMENT OF CONSOLIDATION, GANJAM	ASHOK DAS VS	// () //
313	WP(C)/0026406/2023	AKASH TRAVELS, 24 JANPATH, BBSR VS STATE OF ODISHA	NIHAL RATH VS	// () //
314	WP(C)/0026407/2023	SANTOSH KUMAR MISHRA VS THE ADDL. COMMNR. OF SETTLEMENT OF CONSOLIDATION, GANJAM	ASHOK DAS VS	// () //
315	WP(C)/0026408/2023	BORA KRUSHNA MURTY @ B.KRISHNA MURTY DORA VS THE ADDL. COMMNR. OF SETTLEMENT OF CONSOLIDATION, GANJAM	ASHOK DAS VS	// () //
316	WP(C)/0026409/2023	RAJENDRA PRASAD JENA VS THE PRINCIPAL CSCR CHRISTIAN MEDICAL COLLEGE, TAMILNADU	TRILOCHAN PANIGRAHI VS	// () //
317	WP(C)/0026410/2023	PRIYA SIQUERIA MOHAPATRA VS PRAMILA PARIDA	LINGARAJ SARANGI VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0026411/2023	TILOTAMA DEVI @ SUJATA PATRA VS	ASHOK DAS VS	// 0
319	WP(C)/0026412/2023	THE ADDL. COMMNR. OF SETTLEMENT OF CONSOLIDATION, GANJAM MADHUSMITA NANDA VS	AGASTI KANUNGO VS	// // 0
320	WP(C)/0026413/2023	STATE OF ODISHA ANNAPURNA PARIDA VS	PABITRA KUMAR NAYAK VS	// // 0
321	WP(C)/0026414/2023	SARAT KUMAR GAJENDRA BANDANA BHOLA VS	AUROVINDA MOHANTY VS	// // 0
322	WP(C)/0026415/2023	STATE OF ODISHA THE PRINCIPAL AJAY BINAYA INSTITUTE OF TECHNOLOGY, KASABAL, CUTTACK VS	BALAKRISHNA TRIPATHY VS	// // 0
323	WP(C)/0026416/2023	PRESIDING OFFICER, LABOUR COURT, BBSR AJAY KUMAR BARIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
324	WP(C)/0026417/2023	STATE OF ODISHA KRUSHNA MOHAN MAJHI VS	MANAS KUMAR CHAND VS	// // 0
325	WP(C)/0026418/2023	STATE OF ODISHA LASMITA DALAI VS	SATYA RANJAN PATI VS	// // 0
326	WP(C)/0026419/2023	STATE OF ODISHA THE ORIENTAL INSURANCE COMPANY LTD., BBSR RIMJHIMBALA PATI VS	VS	// // 0
327	WP(C)/0026420/2023	KUNTALA JENA PRABHAKAR DAS VS	BIMBISAR DASH VS	// // 0
328	WP(C)/0026421/2023	STATE OF ODISHA PABITRA BEHERA VS	GOPAL KRUSHNA MOHANTY VS	// // 0
329	WP(C)/0026422/2023	STATE OF ODISHA BAISHNAB CHARAN SWAIN	ACHYUTANANDA PATTANAIAK	// //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0026423/2023	BIRANCHI NARAYAN NATH	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0026424/2023	PRIYANKA PRIYADARSHINI MOHANTY	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0026425/2023	RABINDRA KUMAR RATHA	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0026426/2023	GAYADHAR SAMAL	BIPLABA P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0026427/2023	BIBEKANANDA SAHU	AMITABH PRADHAN	//
		VS	VS	0
		ADDL. COMMISSIONER OF CONSOLIDATION AND SETTLEMENT, SAMBALPUR		//
335	WP(C)/0026428/2023	LEKHIKA DAS	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0026429/2023	PRATAP CHANDRA SAMAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0026430/2023	M/S. MATA DADHIMATI METALS AND MINERALS, ROARKIL KURMY		//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, CUTTACK		//
338	WP(C)/0026431/2023	SHANTILATA NAYAK	RAICHARAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0026432/2023	SANJEEV KUMAR PARMANIK	BIBHU PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0026433/2023	PRAMOD CHANDRA KAR	ANIL KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0026434/2023	STATE OF ODISHA M/S RAMESH BHUE VS	MADHAB LAL AGARWAL VS	// // ()
342	WP(C)/0026435/2023	COMMN. OF CT AND GST., CUTTACK MASINDRA KUJUR VS	ABHAS MOHANTY VS	// // ()
343	WP(C)/0026436/2023	STATE OF ODISHA PRAVAT KUMAR KUNDU VS	SARBESWAR PRUSTY VS	// // ()
344	WP(C)/0026437/2023	UNION OF INDIA RITARANI MUDULI VS	APARESH BHOI VS	// // ()
345	WP(C)/0026438/2023	STATE OF ODISHA TAPASI MOHAPATRA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
346	WP(C)/0026439/2023	NATIONAL INSTITUTE OF SCIENCE EDUCATION AND RESEARCH, JATNI SANDEEP KUMAR SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // ()
347	WP(C)/0026440/2023	STATE OF ODISHA SARAT CHANDRA BISWAL VS	BIBEKANANDA MAHAPATRA VS	// // ()
348	WP(C)/0026441/2023	STATE OF ODISHA SHYAM SUNDAR BHUTIA VS	SUSHANTA KUMAR MISHRA VS	// // ()
349	WP(C)/0026442/2023	STATE OF ODISHA TYAGA, A SOCIAL WELFARE AND VOLUNTARY BLOOD DONATION ORGANIZATION, SAMBALPUR VS	SUSHANTA KUMAR MISHRA VS	// // ()
350	WP(C)/0026443/2023	STATE OF ODISHA BISESWAR PATEL VS	MANAS PATI VS	// // ()
351	WP(C)/0026444/2023	STATE OF ODISHA CHANDAN PRAMANIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0026445/2023	ASHOK KUMAR PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
353	WP(C)/0026446/2023	TAPAS RANJAN PANDAB VS THE STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
354	WP(C)/0026447/2023	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
355	WP(C)/0026448/2023	ANADI CHARAN MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
356	WP(C)/0026449/2023	PARBATI PATRO VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
357	WP(C)/0026450/2023	DAIVIK PAL VS MADHUSUDAN LAW UNIVERSITY, CUTTACK	TIGMANSHU PATNAIK VS	// 0 //
358	WP(C)/0026451/2023	UMA CHARAN BAHINIPATI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
359	WP(C)/0026452/2023	PATITA PABAN SETHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
360	WP(C)/0026453/2023	RAMAKANTA ROUT VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
361	WP(C)/0026454/2023	K.MANIKYA DEVI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
362	WP(C)/0026455/2023	M/S PDN DEVELOPERS PVT. LTD., KHURDA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
363	WP(C)/0026456/2023	SUKANTA PANDA	DR.PURUSOTTAM CHULI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0026457/2023	SRIKANTA KUMAR SWAIN	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0026458/2023	KRUSHNA CHANDRA PATRA	MANOJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0026459/2023	PURUSHOTTAM SAHU	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0026460/2023	SATYA NARAYAN GIRI	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0026461/2023	BHANJA KISHORE JATI	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0026462/2023	KUNTALA PADHY	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0026463/2023	PUSPALATA ROUT	G.C.MOHANTY	//
		VS	VS	0
		THE SUB COLLECTOR, JAJPUR		//
371	WP(C)/0026464/2023	RAJIB KUMAR SAHOO	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COMMNR. CT AND GST, CUTTACK		//
372	WP(C)/0026465/2023	CHINTAMANI SAMANTARAY	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COLLECTOR AND DM, KHORDHA		//
373	WP(C)/0026466/2023	KALYANI THAKUR	NARESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0026467/2023	M/S KALINGA STEEL, CUTTACK	BIDESH RANJAN BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0026468/2023	STATE OF ODISHA ARUNA KUMAR BEHERA VS	BIDESH RANJAN BEHERA VS	// // ()
376	WP(C)/0026469/2023	STATE OF ODISHA PRATIVA NAYAK VS	SUSANTA KUMAR DASH VS	// // ()
377	WP(C)/0026470/2023	STATE OF ODISHA RANJAN KUMAR JENA VS	SIDHARTHA DAS VS	// // ()
378	WP(C)/0026471/2023	STATE OF ODISHA JAMBODINI PATEL VS	NARESH CHANDRA JENA VS	// // ()
379	WP(C)/0026472/2023	STATE OF ODISHA PRATAP CHANDRA NAYAK VS	SANGRAM KUMAR SINGH VS	// // ()
380	WP(C)/0026473/2023	D.G. OF POLICE, CRPF, NEW DELHI SOBHAGINI MAHAKUR VS	NARESH CHANDRA JENA VS	// // ()
381	WP(C)/0026474/2023	STATE OF ODISHA VIJAY PRAKASH PANDEY VS	SANGRAM KUMAR SINGH VS	// // ()
382	WP(C)/0026475/2023	UNION OF INDIA ARCHANA SAHU VS	NARESH CHANDRA JENA VS	// // ()
383	WP(C)/0026476/2023	STATE OF ODISHA PRAMOD KUMAR BISWAL VS	DAYANANDA MOHAPATRA VS	// // ()
384	WP(C)/0026477/2023	STATE OF ODISHA GOKULA NAIK VS	RAJENDRA KUMAR PRADHAN VS	// // ()
385	WP(C)/0026478/2023	CHAIRMAN-CUM-MD, MAHANADI COALFIELDS LTD., SAMBALPUR BALA NAIK VS	RAJENDRA KUMAR PRADHAN VS	// // ()
		CHAIRMAN-CUM-MD, MAHANADI COALFIELDS LTD., SAMBALPUR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0026479/2023	MAA TARINI ROAD WAYS, BALASORE VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
387	WP(C)/0026480/2023	RAMSHANKAR KHAMARI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
388	WP(C)/0026481/2023	BANITA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
389	WP(C)/0026482/2023	LAIBANI MAHANANDA @ KUSHAL VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
390	WP(C)/0026483/2023	RADHAMOHAN SAHOO VS COMMNR. OF CT AND GST. CUTTACK	GOPAL KRISHNA NAYAK VS	// 0 //
391	WP(C)/0026484/2023	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
392	WP(C)/0026485/2023	LALIT MOHAN BEURA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
393	WP(C)/0026486/2023	BHAGYADHAR DAS VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
394	WP(C)/0026487/2023	PURNA CHANDRA GOCHHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
395	WP(C)/0026488/2023	SHUKRU MUNDA VS STATE OF ODISHA	PRAMOD KUMAR KUANR VS	// 0 //
396	WP(C)/0026489/2023	PITABASH NAYAK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
397	WP(C)/0026490/2023	BIBHUTI BHUSAN HOTA	PREMANANDA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0026491/2023	SUMANTA SAHU	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		CHIEF DISTRICT MEDICAL OFFICER, KALAHANDI		//
399	WP(C)/0026492/2023	PRAMOD KUMAR SWAIN	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0026493/2023	NIBEDITA SWAIN	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0026494/2023	HIMANSU SEKHAR SAHOO	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0026495/2023	ANANDI CHARAN LENKA	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0026496/2023	SAMARENDRA MOHAPATRA	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0026497/2023	SUSIL RANJAN MOHARANA	SRINIVAS MOHANTY	//
		VS	VS	0
		LAXMIPRIYA MOHARANA		//
405	WP(C)/0026498/2023	PRAMUKHA BISHI	SURENDRA KUMAR GARTIA	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR		//
406	WP(C)/0026499/2023	KAPILASH CHANDRA DAS	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0026500/2023	PRAVA TOPNO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0026501/2023	TAPAN NAIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0026502/2023	STATE OF ODISHA BRUNDABATI MAHAPATRA VS	KRISHNA CHANDRA SAHU VS	// // ()
410	WP(C)/0026503/2023	STATE OF ODISHA KSHIROD KUMAR TRIPATHY VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
411	WP(C)/0026504/2023	STATE OF ODISHA MALATI PATEL VS	NARESH CHANDRA JENA VS	// // ()
412	WP(C)/0026505/2023	STATE OF ODISHA MAMATA BHUE VS	NARESH CHANDRA JENA VS	// // ()
413	WP(C)/0026506/2023	STATE OF ODISHA AMARENDRA DASH VS	BHAGABAN BEHERA VS	// // ()
414	WP(C)/0026507/2023	STATE OF ODISHA SHRI SHRI BALADEV JEW BIJE MARFAT TRUST BOARD VS	RIKHI KANUNGO VS	// // ()
415	WP(C)/0026508/2023	STATE OF ODISHA JAYNARAYAN TRIPATHY VS	PRABHAT KUMAR PRAHARAJ VS	// // ()
416	WP(C)/0026509/2023	STATE OF ODISHA INDUMATI NAIK VS	GIRISH CHANDRA SAHU VS	// // ()
417	WP(C)/0026510/2023	STATE OF ODISHA BISWAJEET BISWAL VS	KISHORE KUMAR MOHANTA VS	// // ()
418	WP(C)/0026511/2023	STATE OF ODISHA EXIM LOGISTICS PVT. LTD., BBSR VS	SUDEEP KUMAR SARANGI VS	// // ()
419	WP(C)/0026512/2023	R.T.O., CUTTACK M/S M.K.ROOFING, CUTTACK VS	SANDEEP KUMAR JENA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0026513/2023	DEBAJANI ROUTRAY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
421	WP(C)/0026514/2023	SNIGDHAMAYEE BEHERAMALI VS STATE OF ODISHA	PRAHALLADA SAHU VS	// 0 //
422	WP(C)/0026515/2023	SRIBASCHHA KUMAR DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
423	WP(C)/0026516/2023	PADMABATI BEHERA VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITIES NHAI, GANJAM	GOPINATH MISHRA VS	// 0 //
424	WP(C)/0026517/2023	SUSANTA KUMAR MOHAPATRA VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
425	WP(C)/0026518/2023	DY. DIRECTOR GENERAL E, DOORDARSHAN KENDRAPALLE VS GAUTAM BALLAV MOHANTY	ANUPAMA ANJAN BHOKTA VS	// 0 //
426	WP(C)/0026519/2023	BALARAM PADHAN VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
427	WP(C)/0026520/2023	BENUDHAR ROUT VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
428	WP(C)/0026521/2023	KSHIRODA CHANDRA SWAIN VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
429	WP(C)/0026522/2023	DEBENDRANATH ROUT VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
430	WP(C)/0026523/2023	SHREE GOPAL GOSHALA, BARGARH VS STATE OF ODISHA	GOKULANANDA PARIDA VS	// 0 //
431	WP(C)/0026524/2023	KISHORE CHANDRA MOHAPATRA	BHABANI PRASAD MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, ODISHA		//
432	WP(C)/0026525/2023	LAXMIDHAR PARIDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0026526/2023	JAMI RABINDRA KUMAR	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, ODISHA		//
434	WP(C)/0026527/2023	PRASANNA KUMAR PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0026528/2023	SASHADHAR PANI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0026529/2023	PRAHLAD KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0026530/2023	BASANTI LATA DEI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0026531/2023	MADHUSMITA DAS	BIPLABA P.B. BAHALI	//
		VS	VS	0
		JITENDRA KUMAR MOHANTY		//
439	WP(C)/0026532/2023	GOPINATH PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0026533/2023	MANMOHAN SAHOO	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0026534/2023	UPENDRA KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0026535/2023	JAMUNA SINGH	ANJAN KUMAR BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0026536/2023	STATE OF ODISHA JAYASHRI MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
444	WP(C)/0026537/2023	STATE OF ODISHA NABA KISHORE SAHOO VS	NIRA SUNDAR PANDA VS	// // ()
445	WP(C)/0026538/2023	UNION OF INDIA K.RAJESWARI VS	DEBASIS TRIPATHY VS	// // ()
446	WP(C)/0026539/2023	THE STATE OF ODISHA SUDARSAN HATI VS	KRUSHNA CHANDRA DASH VS	// // ()
447	WP(C)/0026540/2023	R.T.O. JAGATSINGHPUR SUDARSAN HATI VS	KRUSHNA CHANDRA DASH VS	// // ()
448	WP(C)/0026541/2023	R.T.O, CUTTACK SUBODHA KUMAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
449	WP(C)/0026542/2023	STATE OF ODISHA SATYABRATA MOHAPATRA VS	PRASANTA KUMAR NANDA VS	// // ()
450	WP(C)/0026543/2023	STATE OF ODISHA KISHORE CHANDRA BARIK VS	PRASANTA KUMAR NANDA VS	// // ()
451	WP(C)/0026544/2023	STATE OF ODISHA BALAKRISHNA BEHERA VS	PRASANTA KUMAR NANDA VS	// // ()
452	WP(C)/0026545/2023	STATE OF ODISHA NIRANJAN PARIDA VS	PRASANTA KUMAR NANDA VS	// // ()
453	WP(C)/0026546/2023	STATE OF ODISHA MINAKETAN PANIGRAHI VS	PRASANTA KUMAR NANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0026547/2023	BISHNU CHARAN MALLICK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
455	WP(C)/0026548/2023	PRADIP KUMAR DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
456	WP(C)/0026549/2023	M/S. SABITA ENTERPRISES, JEYPORE VS STATE OF ODISHA	KAJAL SAHOO VS	// 0 //
457	WP(C)/0026550/2023	TARIQ HAYAT BEG VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
458	WP(C)/0026551/2023	UPASI DEEP VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
459	WP(C)/0026552/2023	BHABANI SINGH SAMANTA VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
460	WP(C)/0026553/2023	BASUDEV PADHI VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
461	WP(C)/0026554/2023	PRADEEP KUMAR CHOUDHURY VS THE STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //
462	WP(C)/0026555/2023	MANOJ KUMAR SAHOO VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK	MAHESWAR MOHANTY VS	// 0 //
463	WP(C)/0026556/2023	KISANLAL AGARWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
464	WP(C)/0026557/2023	AHALYA MAHANANDA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
465	WP(C)/0026558/2023	RABI NARAYAN PANDA	PRASANNA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0026559/2023	AHALYA SWAIN	GYANALOKA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0026560/2023	NRUSINGH SWAIN	LAMBODAR PRADHAN	//
		VS	VS	0
		THE TAHASILDAR, MAHAKALAPARA		//
468	WP(C)/0026561/2023	ABHINAB DAS	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE GOODS AND SERVICES TAX COUNCIL, NEW DELHI		//
469	WP(C)/0026562/2023	AKHIL SAMAL	LAMBODAR PRADHAN	//
		VS	VS	0
		THE TAHASILDAR, MAHAKALAPARA		//
470	WP(C)/0026563/2023	KALPANA SETHI	ARUN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0026564/2023	Y. DHANAMJEYA RAO	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR, GAJAPATI		//
472	WP(C)/0026565/2023	SUNITA PRAHARAJ	KSHETRABASI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0026566/2023	SATYABHAMA BEHERA	NARESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0026567/2023	SUNITA PRAHARAJ	KSHETRABASI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0026568/2023	SANTILATA RANA	NARESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0026569/2023	KAMAL KISHOR SHARMA	BIBEKANANDA BHUYAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0026570/2023	STATE OF ODISHA LAXMI SETH VS	NARESH CHANDRA JENA VS	// // ()
478	WP(C)/0026571/2023	STATE OF ODISHA SARMISTHA PANIGRAHI VS	GOPINATH PANDA VS	// // ()
479	WP(C)/0026572/2023	STATE OF ODISHA SARMISTHA PANIGRAHI VS	GOPINATH PANDA VS	// // ()
480	WP(C)/0026573/2023	STATE OF ODISHA MADHUSUDAN NAYAK VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
481	WP(C)/0026574/2023	STATE OF ODISHA NARAYAN CHANDRA SINGH VS	SUSANTA KUMAR BARAL VS	// // ()
482	WP(C)/0026575/2023	STATE OF ODISHA NIROD KUMAR NANDA VS	SHASHI BHUSAN JENA VS	// // ()
483	WP(C)/0026576/2023	STATE OF ODISHA NETRANANDA PRADHAN VS	SHASHI BHUSAN JENA VS	// // ()
484	WP(C)/0026577/2023	STATE OF ODISHA RAJU SUNAR VS	SHASHI BHUSAN JENA VS	// // ()
485	WP(C)/0026578/2023	STATE OF ODISHA KSHIROD KUMAR PARIJA VS	SESHADEV DASH VS	// // ()
486	WP(C)/0026579/2023	STATE OF ODISHA MAA BIRAJA SELF HELF GROUP, JAJPUR VS	MITHUN DAS VS	// // ()
487	WP(C)/0026580/2023	STATE OF ODISHA SK.SULTAN VS STATE OF ODISHA	M.A.ALI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0026581/2023	PRAFULLA KUMAR NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
489	WP(C)/0026582/2023	SANTOSH KUMAR MALLIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
490	WP(C)/0026583/2023	PARIKSHIT BARIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// () //
491	WPCRL/0000116/2023	BAIJAYANTI SAHOO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //
492	WPCRL/0000117/2023	RAMANI KARUA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	/ /0 () //
493	ABLAPL/0008804/2023	TUNIA PANDA VS STATE OF ODISHA	SANGRAM RATH VS	GOP /269 /2023 () //
494	ABLAPL/0008805/2023	PRANAB KUMAR PATI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	/ /0 () //
495	ABLAPL/0008806/2023	BINOD KUMAR NAIK VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	/ /0 () //
496	ABLAPL/0008807/2023	SUMANTA BUDEK VS STATE OF ODISHA	BIDYADHAR PANDA VS	DHANUPALI /293 /2022 () //
497	ABLAPL/0008808/2023	SUBRAT KUMAR MOHANI VS STATE OF ODISHA	GOKULANANDA PARIDA VS	JAGATPUR /400 /2023 () //
498	ABLAPL/0008809/2023	DILLIP NAIK VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /160 /2023 () //
499	ABLAPL/0008810/2023	SANJAY MOHAPATRA @ SANJAY RANA	JYOTIRMAYA SAHOO	CHANDAPUR /123 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0008811/2023	TUKUNA PANIGRAHI	BIRAJA PRASANNA DAS	AMBADOLA /122 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0008812/2023	KODANDA BAG	TARA PRASAD MOHAPATRA	MURIBAHAL /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0008813/2023	AKASH KUMAR SAHU	KAUSTAVA MOHANTY	CAPITAL P.S. /433 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0008814/2023	BHARATA MANGARAJ	AVIRAM PATRA	CUTTACK SADAR /419 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0008815/2023	MADHUSUDAN KISAN	SK. ZAFARULLA	LAHUNIPADA /132 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0008816/2023	PAPUL @ BISWOJIT RAUTARAY	GOURISANKAR PANI	TANGI (KHURDA) /384 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0008817/2023	KUMAR NAIK	ASUTOSH TRIPATHY	ANGUL SADAR PS /427 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0008818/2023	BIBEKANANDA BEHERA	PARTHA SARATHI NAYAK	TALCHER TOWN /483 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0008819/2023	SUNIL KUMAR MOHAPATRA @ SUNIL MOHAPATRAPRASANNA KUMAR MISHRA		DHENKANAL SADAR /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0008820/2023	DAYANIDHI PATRO	PRASANNA KUMAR MISHRA	GUNUPUR /85 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0008821/2023	BHABANI SANKAR SAHOO	SURESH KUMAR JENA	BHUBAN /311 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0008822/2023	STATE OF ODISHA DILLIP SWAIN VS	SURYAKANTA DWIBEDI VS	// / /0 ()
512	ABLAPL/0008823/2023	STATE OF ODISHA MUNA KHAN VS	BISWARANJAN DALAI VS	// KENDRAPARA /240 /2019 ()
513	ABLAPL/0008824/2023	STATE OF ODISHA MOHAMMED SHAHID @ SHADY VS	SIDHARTH PRASAD DAS VS	// BADABAZAR /272 /2023 ()
514	ABLAPL/0008825/2023	STATE OF ODISHA ANANDA DASH VS	SASWAT KUMAR ACHARYA VS	// ROURKELA VIGILANCE /7 /2023 ()
515	ABLAPL/0008826/2023	STATE OF ODISHA(VIG.) RANJITA SAHU @ RANJITA KUMARI SAHU VS	SIDHARTH PRASAD DAS VS	// TARASINGI /188 /2023 ()
516	ABLAPL/0008827/2023	STATE OF ODISHA BIJAYA SAHOO VS	PRATAP CHANDRA MISHRA VS	// GHASIPURA /131 /2023 ()
517	ABLAPL/0008828/2023	STATE OF ODISHA TUPAN PARIDA VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /389 /2023 ()
518	ABLAPL/0008829/2023	STATE OF ODISHA SARBESWAR NAYAK VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /240 /2023 ()
519	ABLAPL/0008830/2023	STATE OF ODISHA DUSHASANA BEHERA VS	BIKRAM KESHARI BAL VS	// NEMALO /127 /2023 ()
520	ABLAPL/0008831/2023	STATE OF ODISHA JYOTIRANJAN MOHANTY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
521	ABLAPL/0008832/2023	STATE OF ODISHA BANAMALI MOHANTY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0008833/2023	PITAR MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /4 /2023 () //
523	ABLAPL/0008834/2023	SATYA SUNDAR ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /130 /2023 () //
524	ABLAPL/0008835/2023	DILOK RANJAN PAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PALLAHARA /218 /2023 () //
525	ABLAPL/0008836/2023	UMESH CHANDRA DAS VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /189 /2023 () //
526	ABLAPL/0008837/2023	RAJ KISHORE BHOI VS STATE OF ODISHA	BISWA RANJAN DALEI VS	DHAULI PS /150 /2023 () //
527	ABLAPL/0008838/2023	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	KISHORENAGAR (ANUGUL) /83 /2020 () //
528	ABLAPL/0008839/2023	TASLIM RAJA @ RAZA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LAKHANPUR /158 /2023 () //
529	ABLAPL/0008840/2023	SHASHIDHARA SAHU VS STATE OF ODISHA	SOUGAT DASH VS	BALASORE TOWN /213 /2023 () //
530	ABLAPL/0008841/2023	TAPAS RANJAN NISHANK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /334 /2023 () //
531	ABLAPL/0008842/2023	AJAYA BIHARI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /324 /2023 () //
532	ABLAPL/0008843/2023	SACHINDRA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /93 /2023 () //
533	ABLAPL/0008844/2023	RAJU SAHOO	AMULYA RATNA PANDA	SINGLA /130 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0008845/2023	SAMIR NAYAK @ SANGRAM DAS	RAMESH CHANDRA MAHARANA	KANPUR /20 /2021
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0008846/2023	PRATAP KUMAR DALAI	SALAUDDIN KHAN	COLLIERY /639 /2022
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0008847/2023	PRABHAT KUMAR BEHERA	RAMESH CHANDRA MAHARANA	RAJKANIKA /336 /2023
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0008848/2023	SAMIR NAYAK @ SANGRAM DAS	RAMESH CHANDRA MAHARANA	MARKAT NAGAR /104 /2019
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0008849/2023	AJIT KUMAR SAHU @ AJIT SAHU	BINAPANI PRADHAN	PHIRINGIA /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0008850/2023	SUJATA SAHASMALL	LALITA NARAYAN PATTNAIK	KHANDAGIRI P.S. /316 /2023
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0008851/2023	MINATI BEHERA	MANORANJAN MUDULI	CHAULIAGANJA /211 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0008852/2023	BINAPANI	BIJAYA KUMAR PARIDA	RAJKANIKA /494 /2022
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0008853/2023	HADU @ MAHESWAR SUNA	CHANDAN SAMANTARAY	BELPARA /152 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0008854/2023	RINKU SAHU	MANOJ KUMAR PANDA	NAWAPARA /151 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0008855/2023	NARESH SAHU	BIJAYA KUMAR MISHRA	BISOI /138 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0008856/2023	STATE OF ODISHA ASHOK KUMAR PATRA VS	MRUTYUNJAYA MOHANTY VS	// NIALI /271 /2023 ()
546	ABLAPL/0008857/2023	STATE OF ODISHA PURNA CHANDRA GHADEI VS	PRASHANTA KUMAR MALLIK VS	// NILGIRI /78 /2023 ()
547	ABLAPL/0008858/2023	STATE OF ODISHA SANTANU BALABANTRAY @ ANUJA VS	ANIRUDHA DAS VS	// BHANJANAGAR /630 /2023 ()
548	ABLAPL/0008859/2023	STATE OF ODISHA MONALISA SARANGI VS	ANANTA KUMAR ROUT VS	// KAKATAPUR /86 /2022 ()
549	ABLAPL/0008860/2023	STATE OF ODISHA BIKRAM KISHOR JENA VS	SUMIT SEKHAR PATTANAIAK VS	// / /0 ()
550	ABLAPL/0008861/2023	STATE OF ODISHA MADHUSMITA DAS VS	M.A.ALI VS	// KUAKHIA /193 /2023 ()
551	ABLAPL/0008862/2023	STATE OF ODISHA KRUSHNA CHANDRA NATH VS	KULDEEP MOHANTY VS	// / /0 ()
552	ABLAPL/0008863/2023	STATE OF ODISHA BISWARANJAN SAHOO VS	RAMESH CHANDRA MAHARANA VS	// KHANDAGIRI P.S. /237 /2023 ()
553	ABLAPL/0008864/2023	STATE OF ODISHA SANTOSH TANDI VS	PRASANTA KUMAR ROURAY VS	// SAMBALPUR SADAR /111 /2023 ()
554	ABLAPL/0008865/2023	STATE OF ODISHA SRIRAM SWAIN VS	SARAT KUMAR JENA VS	// BEGUNIAPADA /322 /2023 ()
555	ABLAPL/0008866/2023	STATE OF ODISHA RAJESH SWAIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// PANIKOILI /194 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :16/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0008867/2023	PRABHUDATTA KAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
557	ABLAPL/0008868/2023	PRASANT KUMAR KAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
558	ABLAPL/0008869/2023	PRABHAKAR DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	SORO /422 /2023 () //
559	ABLAPL/0008870/2023	DIBYANJALI JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BHADRAK RURAL /419 /2023 () //
560	ABLAPL/0008871/2023	BAPI DAS @ MANOJ DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JENAPUR /202 /2023 () //
561	ABLAPL/0008872/2023	TUKUNA BEHERA VS STATE OF ODISHA	MANORANJAN MUDULI VS	CHAULIAGANJA /211 /2023 () //
562	ABLAPL/0008873/2023	PRAHALLAD DALAI VS STATE OF ODISHA	SATYABRATA DASH VS	KUAKHIA /271 /2023 () //
563	ABLAPL/0008874/2023	KANDHA SWAIN VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /549 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :16/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	21/2023 CRLLP/59/2023	JAYANT KUMAR AGARWALA-MP	GOPINATH MISHRA
2	23/2023 RFA/279/2010	BALASORE TALKIES P.L-MP	M/S.S.P.MISRA
3	24/2023 RFA/205/2005	EJAZ ALAM SIDDIQUE@E-MP	M/S.GAUTAM MUKHERJI
4	110/2023 LAA/76/2018	union of india-MP	m/s.surya narayan das
5	111/2023 LAA/51/2019	UNION OF INDIA-MP	M/S.AVIJIT PAL
6	141/2023 ITA/81/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
7	142/2023 ITA/81/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
8	143/2023 ITA/82/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
9	144/2023 ITA/82/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
10	241/2023 CMAPL/599/2023	T. PRASANT-MP	ADV.
11	242/2023 CMAPL/472/2019	M/S.ORIENT PAPER INDUSTRIES LTD.-MP	SUBHRAKANTA MISHRA
12	244/2023 CMAPL/593/2023	SATYA SHIVA SASWAT-MP	BAMADEV BARAL
13	245/2023 CMAPL/225/2023	PARESH CHANDRA GIRI-MP	M/S. BHABANI SANKAR TRIPATHY, ATUL TRIPATHY.
14	271/2023 CRLMP/1622/2023	RABINDRA KUMAR PATRA-MP	ACHYUTANANDA PATTANAİK
15	277/2023 TRP(C)/262/2023	SUSHAMA KHADIA-MP	BIJAYA KUMAR RAGADA
16	278/2023 TRP(C)/263/2023	JITENDRIYA MOHANTY-MP	SANJIB KUMAR BHANJADEO
17	279/2023 MATA/249/2023	BENUDHAR MALLICK-MP	SHIB SHANKAR MOHANTY
18	280/2023 MATA/273/2023	TRUPTI MISHRA-MP	SUBHA KUMAR MISHRA
19	281/2023 MATA/273/2023	TRUPTI MISHRA-MP	SUBHA KUMAR MISHRA
20	282/2023 MATA/274/2023	RITA SAHU-MP	SANTOSH KUMAR MOHANTY
21	283/2023 MATA/275/2023	TALLURI HEMANTH KUMAR-MP	RAMESH AGARWAL
22	284/2023 MATA/275/2023	TALLURI HEMANTH KUMAR-MP	RAMESH AGARWAL
23	309/2023 RPFAM/252/2023	BIJAY KUMAR JENA-MP	BHARAT BHUSAN ROUSTRAY
24	310/2023 RPFAM/257/2023	JYOTIRMAYEE PRUSTY-MP	DR. JITENDRA KUMAR LENKA
25	310/2023 RVWPET/303/2023	MOHAN KANHAR-MP	SAILABALA JENA
26	311/2023	CHIEF EXECUTIVE OFFICER,TPSODL-MP	ANINDYA KUMAR MISHRA

27	RVWPET/206/2023 312/2023	DR. PRAVABATI KAR-MP	M/S.SURENDRA NATH KAR,A.C.BEHERA
28	RVWPET/122/2023 313/2023	M/S. DISCOVERTURE SOLUTION(INDIA) PVT. LTD.-MP	KANISKA RATH
29	RVWPET/5/2023 314/2023	UNION OF INDIA-MP	BIMBISAR DASH, SENIOR PANEL COUNCIL
30	RVWPET/336/2023 315/2023	INDIAN OIL CORP. LTD.,REFINERY DIVISION-MP	SUPRIYO RANJAN MAHAPATRA
31	RVWPET/335/2023 316/2023	BIRANCHI NARAYAN KHUNTIA-MP	HRUDANANDA MOHAPATRA
32	RVWPET/337/2023 345/2023	TRAILOKYARANJAN DASH-MP	
33	CONTC/5490/2023 582/2023	DEEPAK MOHANTY-MP	JAYANTA KUMAR BAL
34	CRLREV/421/2023 583/2023	ABUL HASNAIN-MP	AMIT PRASAD BOSE
35	CRLREV/422/2023 584/2023	RASHMI RANJAN PAL @ AJU-MP	SATYAJIT MOHAPATRA
36	CRLREV/423/2023 668/2023	GADADHAR SAHOO-MP	DURGESH NARAYAN RATH
37	FAO/374/2023 669/2023	D.M., ORIENTAL INSURANCE CO. LTD., BBSR-MP	G.P DUTTA
38	FAO/263/2023 670/2023	D.M., ORIENTAL INSURANCE CO. LTD., BBSR-MP	G.P DUTTA
39	FAO/263/2023 671/2023	STATE OF ODISHA-MP	A.G.A.
40	FAO/429/2020 672/2023	BLOCK DEVELOPMENT OFFICER,BHAPUR BLOCK-MP	KARUNAKAR DAS,A.S.C
41	FAO/375/2023 673/2023	BLOCK DEVELOPMENT OFFICER,BHAPUR BLOCK-MP	KARUNAKAR DAS,A.S.C
42	FAO/375/2023 674/2023	BILASINI SAHU-MP	SAMEER KUMAR DAS
43	FAO/376/2023 895/2023	BIGHNARAJ PATEL-MP	HIMANSHU SEKHAR MISHRA
44	RSA/21/2003 895/2023	KISHORE KRISHNA PIRI-MP	AVIJIT PATNAIK
45	CMP/913/2023 896/2023	RAMA CHANDRA NATH-MP	BRAHMANANDA TRIPATHY
46	CMP/914/2023 896/2023	BIGHNARAJ PATEL-MP	M/S.H.S.MISHRA
47	RSA/21/2003 897/2023	BIGHNARAJ PATEL-MP	M/S.H.S.MISHRA
48	RSA/21/2003 897/2023	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
49	CMP/916/2023 898/2023	SANJAY KUMAR SWAIN-MP	SAMARENDRA MOHANTY
50	RSA/140/2023 898/2023	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
51	CMP/916/2023 899/2023	TAPAN KUMAR BEHURIA-MP	SATRUGHNA DASH (A)
52	CMP/758/2023 899/2023	SUSMITA @ SASMITA PATANAIAK-MP	BIBEKANANDA BHUYAN
53	RSA/382/2022 900/2023	SURENDRA NAYAK-MP	LINGARAJ DASH
54	CMP/917/2023 900/2023	DEBASHIS TRIPATHY-MP	PRANAB KUMAR GHOSE
55	RSA/333/2023 901/2023	DEBASHIS TRIPATHY-MP	PRANAB KUMAR GHOSE
56	RSA/333/2023 901/2023	PRAFULLA KUMAR DASH-MP	SATYABADI MANTRY
57	CMP/919/2023 902/2023	SAKUNTALA SENAPATI-MP	SIDHARTHA MISHRA
	CMP/921/2023		

58	902/2023 RSA/358/2023	GOPAL CHANDRA MOHARANA-MP	NARAYAN PRASAD PARIJA
59	903/2023 RSA/359/2023	SOBHARANI MANDAL-MP	DIPTI RANJAN SWAIN
60	903/2023 CMP/923/2023	PRADEEP KUMAR PATI-MP	JAGAJIBAN PRADHAN
61	904/2023 CMP/924/2023	SUKANTA KUMAR BISWAL-MP	DARPAHARI DHAL
62	904/2023 RSA/360/2023	VIKAS KUMAR SAHA-MP	DAYANANDA MOHAPATRA
63	905/2023 CMP/925/2023	PURNA CHANDRA MANDHATA-MP	BIBEKANANDA BHUYAN
64	905/2023 RSA/360/2023	VIKAS KUMAR SAHA-MP	DAYANANDA MOHAPATRA
65	906/2023 CMP/926/2023	GOLAPI MUNDA-MP	KOUSIK ANANDA GURU
66	906/2023 RSA/359/2023	SOBHARANI MANDAL-MP	DIPTI RANJAN SWAIN
67	1103/2023 BLAPL/8979/2023	K. NARASINGH MURTY-MP	JYOTIRMAYA SAHOO
68	1104/2023 BLAPL/3717/2023	DEV MANDI-MP	JULU KHANSAMA
69	1105/2023 BLAPL/8340/2022	SRIDHAR PATRA-MP	TANMAYA KUMAR MOHANTY
70	1106/2023 BLAPL/9275/2023	RAVI @ RAVI SINGH-MP	PRAMOD CHANDRA SEJPADA
71	1107/2023 BLAPL/9276/2023	RAJU @ RAJU SINGH-MP	PRAMOD CHANDRA SEJPADA
72	1108/2023 BLAPL/5832/2023	SANTOSH PATRA-MP	ARUN KUMAR MISHRA
73	1109/2023 BLAPL/775/2023	SAHABAZ KHAN-MP	
74	1110/2023 BLAPL/5251/2023	BINOD BHATRA-MP	PREMRAJ GOUDA
75	1111/2023 BLAPL/8934/2023	ROHITA KHATUA-MP	DIBYAJYOTI SAHOO
76	1112/2023 BLAPL/9306/2023	RAJAT PARIDA-MP	DEEPAK KUMAR MOHAPATRA
77	1113/2023 BLAPL/3594/2023	P.VEER SATYANARAYANA-MP	PRATIK NAYAK
78	1390/2023 MACA/162/2021	THE SECRETARY, HOME DEPARTMENT-MP	
79	1391/2023 MACA/1113/2012	NALINIKANTA MOHARANA-MP	M/S.J.R.DASH
80	1392/2023 MACA/1113/2012	NALINIKANTA MOHARANA-MP	M/S.J.R.DASH
81	1393/2023 MACA/788/2023	SUDAM PANAIGRAHI-MP	BIBHU BRATA SINGH
82	1394/2023 MACA/777/2006	N.I.CO.LTD-MP	
83	1395/2023 MACA/789/2023	CHANDRAKANTI GHIBHELA-MP	JAGABANDHU SAHU
84	1397/2023 MACA/790/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	MRASANTA KUMAR MAHALI
85	1398/2023 MACA/444/2023	THD DIVL. MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ANIL KUMAR MAHALI
86	1399/2023 MACA/752/2023	D.M, M/S. NATIONAL INSURANCE CO. LTD., CUTTACK-MP	BIJOY DASMOHAPATRA
87	1400/2023 MACA/793/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
88	1401/2023 MACA/794/2023	MANAGER, (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	PRADIP MOHAPATRA
89	1402/2023	BRANCH HEAD CUM MANAGER, CHOLAMANDALAM M/S. CHOLAMANDALAM ASSURANCE CO. LTD.-MP	SHRUTI KUMAR MAHALI

121	1960/2023 CRLA/916/2023	ANANTA MEHER-MP	CHANDANA MISHRA
122	1961/2023 CRLA/916/2023	ANANTA MEHER-MP	CHANDANA MISHRA
123	1962/2023 CRLA/917/2023	BIJAYA @ BIJAY KUMAR JENA-MP	ABHISHEK DASH
124	1963/2023 CRLA/917/2023	BIJAYA @ BIJAY KUMAR JENA-MP	ABHISHEK DASH
125	1964/2023 CRLA/918/2023	ABHINNA @ ABHIMANYU JENA-MP	HAREKRUSHNA DASH
126	1965/2023 CRLA/918/2023	ABHINNA @ ABHIMANYU JENA-MP	HAREKRUSHNA DASH
127	1966/2023 CRLA/920/2023	BANTHU @ BIRANCHI SWAIN-MP	CHITTARANJAN PATTNAIK
128	1967/2023 CRLA/920/2023	BANTHU @ BIRANCHI SWAIN-MP	CHITTARANJAN PATTNAIK
129	1968/2023 CRLA/920/2023	BANTHU @ BIRANCHI SWAIN-MP	CHITTARANJAN PATTNAIK
130	1969/2023 CRLA/50/2020	PANKAJ MAHAPATRA-MP	JYOTIRMAYA SAHOO
131	2535/2023 CRLMC/3628/2023	ASHOK KUMAR SAHU-MP	DEBI PRASAD PATTNAIK
132	2536/2023 CRLMC/2939/2023	NIRANJAN MAHANANDA-MP	
133	2537/2023 CRLMC/3249/2022	PURNA CHANDRA MAFIDAR-MP	PRAFULLA KUMAR RATH
134	2538/2023 CRLMC/3634/2023	PRASAN SAHOO @ PRASANNA SAHOO-MP	SUDEEP KUMAR SARANGI
135	2539/2023 CRLMC/3634/2023	PRASAN SAHOO @ PRASANNA SAHOO-MP	SUDEEP KUMAR SARANGI
136	2540/2023 CRLMC/3455/2023	RABINDRA MALIK-MP	
137	2541/2023 CRLMC/3635/2023	LIPUN @ DHARMENDRA BARIK-MP	GYANALOKA MOHANTY
138	2542/2023 CRLMC/468/2023	SANJIB KUMAR SINGH-MP	
139	2543/2023 CRLMC/3636/2023	BIJAYA LAXMI MOHAPATRA-MP	AMITAV DAS
140	2544/2023 CRLMC/414/2022	SUSHREE SANGEETA PANDA-MP	SHIVSANKAR MOHANTY
141	2545/2023 CRLMC/3638/2023	ROCKY@RAKESH PRADHAN-MP	JUGALA KISHORE PANDA
142	2546/2023 CRLMC/3639/2023	AMARESH KUMAR JAYASWAL-MP	GOKULANANDA MOHAPATRA
143	2547/2023 CRLMC/3641/2023	DEBANANDA BEHERA @ SUBASH-MP	SOUBHAGYA KUMAR DASH
144	2548/2023 CRLMC/3644/2023	BINAY KUMAR PATEL-MP	SOUMYA RANJAN DAS
145	2549/2023 CRLMC/3644/2023	BINAY KUMAR PATEL-MP	SOUMYA RANJAN DAS
146	2550/2023 CRLMC/3646/2023	BIBEKANANDA PRADHAN-MP	MANAS KUMAR CHAND
147	2551/2023 CRLMC/3240/2023	BAINATHA GAUDA-MP	LAMBODOR ACHARI
148	2552/2023 CRLMC/3648/2023	SANDEEP JAISWAL-MP	PRANAB KUMAR SAMANTRAY
149	2553/2023 CRLMC/3650/2023	L. MOHAN RAO-MP	PARAMANANDA JYOTISH
150	2554/2023 CRLMC/3653/2023	N.HINA REDDY-MP	SANTOSH KUMAR MAHANTY
151	2555/2023 CRLMC/3657/2023	K. MAHESWAR RAO-MP	MANAS KUMAR CHAND
152	2556/2023	DR. RABI NARAYAN SATAPATHY-MP	DEVASHIS PANDA

153	CRLMC/3661/2023 2557/2023	DR. RABI NARAYAN SATAPATHY-MP	DEVASHIS PANDA
154	CRLMC/3661/2023 2558/2023	SURAMA KHADANGA-MP	BASANTA KUMAR DAS
155	CRLMC/3662/2023 2559/2023	K.SWATI @ K.SWATHI-MP	DEVASHIS PANDA
156	CRLMC/737/2021 2560/2023	SOUBHAGYA PATRA-MP	AKSHAYA KUMAR SAHOO
157	CRLMC/3663/2023 2561/2023	DILLIP BHOI@DILLIP KUMAR BHOI-MP	PRASANTA KUMAR ROUSTRAY
158	CRLMC/3340/2023 2562/2023	KASINATH GOUDA-MP	SANJIB KUMAR BHANJADEO
159	CRLMC/3666/2023 2563/2023	RANJIT MAHAPATRA-MP	BIBEKANANDA MAHAPATRA
160	CRLMC/3667/2023 2564/2023	SAROJ KUMAR MISHRA-MP	BIBEKANANDA MAHAPATRA
161	CRLMC/3668/2023 2565/2023	MANOJ KUMAR RANA-MP	
162	CRLMC/3295/2023 2566/2023	TAPAS KUMAR APAT@TAPANA APAT-MP	
163	CRLMC/3299/2023 2567/2023	SANTOSH RANA@SANTOSH KUMAR RANA-MP	
164	CRLMC/3297/2023 2568/2023	SIBA RANA@SHIBA SANKAR RANA-MP	
165	CRLMC/3298/2023 5349/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
166	WA/1980/2023 5350/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
167	WA/1980/2023 5351/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
168	WA/1980/2023 5352/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
169	WA/1981/2023 5353/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
170	WA/1981/2023 5354/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
171	WA/1981/2023 5355/2023	STATE OF ODISHA-MP	Karunakar Das
172	WA/1982/2023 5356/2023	STATE OF ODISHA-MP	Karunakar Das
173	WA/1982/2023 5357/2023	STATE OF ODISHA-MP	Karunakar Das
174	WA/1982/2023 5358/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
175	WA/1983/2023 5359/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
176	WA/1983/2023 5360/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
177	WA/1984/2023 5361/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
178	WA/1984/2023 5362/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
179	WA/1984/2023 5363/2023	STATE OF ODISHA-MP	Karunakar Das
180	WA/1985/2023 5364/2023	STATE OF ODISHA-MP	Karunakar Das
181	WA/1985/2023 5365/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
182	WA/1986/2023 5366/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
183	WA/1986/2023 5367/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA

184	5368/2023 WA/1775/2022	TRIPATI TANUJA BAL-MP	SAROJ KUMAR DASH
185	5369/2023 WA/1987/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
186	5370/2023 WA/1987/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
187	5371/2023 WA/1987/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
188	5372/2023 WA/1988/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
189	5373/2023 WA/1988/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
190	5374/2023 WA/1988/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
191	5375/2023 WA/1989/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
192	5376/2023 WA/1989/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
193	5377/2023 WA/1989/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
194	5378/2023 WA/1990/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
195	5379/2023 WA/1990/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
196	5380/2023 WA/1990/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
197	5381/2023 WA/1991/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
198	5382/2023 WA/1991/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
199	5383/2023 WA/1991/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
200	5384/2023 WA/1992/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
201	5385/2023 WA/1992/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
202	5386/2023 WA/1992/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
203	5387/2023 WA/1993/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
204	5388/2023 WA/1993/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
205	5389/2023 WA/1993/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
206	5390/2023 WA/1994/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
207	5391/2023 WA/1994/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
208	5392/2023 WA/1994/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
209	5393/2023 WA/1996/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
210	5394/2023 WA/1996/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
211	5395/2023 WA/1998/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
212	5396/2023 WA/1998/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
213	5397/2023 WA/1998/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
214	5398/2023 WA/1999/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
215	5399/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA

216	WA/1999/2023 5400/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
217	WA/1999/2023 5401/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
218	WA/2000/2023 5402/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
219	WA/2000/2023 5403/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
220	WA/2000/2023 5404/2023	STATE OF ODISHA-MP	Karunakar Das
221	WA/2001/2023 5405/2023	STATE OF ODISHA-MP	Karunakar Das
222	WA/2001/2023 5406/2023	STATE OF ODISHA-MP	Karunakar Das
223	WA/2001/2023 5407/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
224	WA/1997/2023 5408/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
225	WA/1997/2023 5409/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
226	WA/2002/2023 5410/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
227	WA/2002/2023 5411/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
228	WA/2002/2023 5412/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
229	WA/2003/2023 5413/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
230	WA/2003/2023 5414/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
231	WA/2003/2023 5415/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
232	WA/2004/2023 5416/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
233	WA/2004/2023 5417/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
234	WA/2004/2023 5418/2023	PURNIMA JENA-MP	SUBHENDU KAR
235	WA/2006/2023 12606/2023	ANANTA MEHER-MP	BIBHUTI BHUSAN SWAIN
236	WP(C)/26386/2023 12607/2023	SASHI RANJAN MISHRA-MP	LAXMIKANTA MOHANTY
237	WP(C)/26394/2023 12608/2023	SURESH LAMA-MP	BIBHUTI BHUSAN SWAIN
238	WP(C)/26392/2023 12609/2023	ALL ODISHA CONTRACTORS ASSOCIATION, BBSR-MP	PRABODHA CHANDRA NAYAK
239	WP(C)/26398/2023 12610/2023	PREMANANDA MISHRA-MP	AVIJIT PATNAIK
240	WP(C)/26400/2023 12611/2023	SANTOSH TRADING COMPANY, BBSR-MP	AMIT PRASAD BOSE
241	WP(C)/26403/2023 12612/2023	UGRESANA MALLICK-MP	SUSANTA KUMAR MISHRA
242	WP(C)/26404/2023 12613/2023	AKASH TRAVELS, 24 JANPATH, BBSR-MP	NIHAL RATH
243	WP(C)/26406/2023 12614/2023	MADHUSMITA NANDA-MP	AGASTI KANUNGO
244	WP(C)/26412/2023 12615/2023	DIPTIMAYEE DAS-MP	
245	WP(C)/24408/2023 12616/2023	ANNAPURNA PARIDA-MP	PABITRA KUMAR NAYAK
246	WP(C)/26413/2023 12617/2023	BANDANA BHOLA-MP	AUROVINDA MOHANTY
	WP(C)/26414/2023		

247	12618/2023 WP(C)/26415/2023	THE PRINCIPAL AJAY BINAYA INSTITUTE OF TECHNOLOGY, CUTTACK-MP	BIJAYA KUMAR RAGADA
248	12619/2023 WP(C)/26378/2023	DURGA PRASAD PADHI-MP	BIJAYA KUMAR RAGADA
249	12620/2023 WP(C)/26418/2023	LASMITA DALAI-MP	SATYA RANJAN PATI
250	12621/2023 WP(C)/26203/2023	SUSAMA PRADHAN-MP	BIJAYA KUMAR RAGADA
251	12622/2023 WP(C)/26419/2023	THE ORIENTAL INSURANCE COMPANY LTD., BBSR-MP	RIMJHIMBALA PATI
252	12623/2023 WP(C)/26425/2023	RABINDRA KUMAR RATHA-MP	ABHILASH MISHRA
253	12624/2023 WP(C)/26429/2023	PRATAP CHANDRA SAMAL-MP	BIJAYA KUMAR BEHERA 1
254	12625/2023 WP(C)/26430/2023	M/S. MATA DADHIMATI METALS AND MINERALS, ROURKELA-MP	KURMY
255	12626/2023 WP(C)/26430/2023	M/S. MATA DADHIMATI METALS AND MINERALS, ROURKELA-MP	KURMY
256	12627/2023 WP(C)/23178/2023	SK. MAHAMAD ALLI-MP	
257	12628/2023 WP(C)/26435/2023	MASINDRA KUJUR-MP	ABHAS MOHANTY
258	12629/2023 WP(C)/26434/2023	M/S RAMESH BHUE-MP	MADHAB LAL AGARWAL
259	12630/2023 WP(C)/26436/2023	PRAVAT KUMAR KUNDU-MP	SARBESWAR PRUSTY
260	12631/2023 WP(C)/26437/2023	RITARANI MUDULI-MP	APARESH BHOI
261	12632/2023 WP(C)/26438/2023	TAPASI MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
262	12633/2023 WP(C)/26439/2023	SANDEEP KUMAR SAHOO-MP	SUSHANTA KUMAR MISHRA
263	12634/2023 WP(C)/26441/2023	SHYAM SUNDAR BHUTIA-MP	SUSHANTA KUMAR MISHRA
264	12635/2023 WP(C)/26442/2023	TYAGA, A SOCIAL WELFARE AND VOLUNTARY BLOOD DONATION ORGANIZATION, SAMBALPUR-MP	
265	12636/2023 WP(C)/26444/2023	CHANDAN PRAMANIK-MP	SUSHANTA KUMAR MISHRA
266	12637/2023 WP(C)/24648/2023	L. DIMPLE RANI-MP	TAPAN KUMAR BISWAL
267	12638/2023 WP(C)/5531/2023	RASHMI REKHA NAYAK-MP	KISHORE KUMAR MISHRA
268	12639/2023 WP(C)/26458/2023	KRUSHNA CHANDRA PATRA-MP	MANOJ KUMAR MISHRA
269	12640/2023 WP(C)/26464/2023	RAJIB KUMAR SAHOO-MP	KANANBALA ROY CHOUDHURY
270	12641/2023 WP(C)/26467/2023	M/S KALINGA STEEL, CUTTACK-MP	BIDESH RANJAN BEHERA
271	12642/2023 WP(C)/26468/2023	ARUNA KUMAR BEHERA-MP	BIDESH RANJAN BEHERA
272	12643/2023 WP(C)/26470/2023	RANJAN KUMAR JENA-MP	SIDHARTHA DAS
273	12644/2023 WP(C)/25268/2023	SHASHI BHUSAN MOHANTY-MP	
274	12645/2023 WP(C)/24818/2023	DEBAJYOTI PANDA-MP	SUBHENDU KAR
275	12646/2023 WP(C)/26437/2023	RITARANI MUDULI-MP	APARESH BHOI
276	12647/2023 WP(C)/26481/2023	BANITA BEHERA-MP	KRISHNA CHANDRA SAHU
277	12648/2023 WP(C)/26483/2023	RADHAMOHAN SAHOO-MP	GOPAL KRISHNA NAYAK
278	12649/2023	SHUKRU MUNDA-MP	PRAMOD KUMAR KUANR

279	WP(C)/26488/2023 12650/2023	BHARATI MALIK-MP	AUROVINDA MOHANTY
280	WP(C)/11222/2023 12651/2023	SUMANTA SAHU-MP	SHAKTI DATTA TRIPATHY
281	WP(C)/26491/2023 12652/2023	HIMANSU SEKHAR SAHOO-MP	SRINIVAS MOHANTY
282	WP(C)/26494/2023 12653/2023	SAMARENDRA MOHAPATRA-MP	SRINIVAS MOHANTY
283	WP(C)/26496/2023 12654/2023	PITABASH HANSDAH-MP	RUDRA NARAYAN PARIJA
284	WP(C)/28890/2022 12655/2023	SATYABHAMA DEVI WELFARE TRUST-MP	
285	WP(C)/17180/2023 12656/2023	SUSIL RANJAN MOHARANA-MP	SRINIVAS MOHANTY
286	WP(C)/26497/2023 12657/2023	SATYABHAMA DEVI WELFARE TRUST-MP	
287	WP(C)/17180/2023 12658/2023	SATYABHAMA DEVI WELFARE TRUST-MP	
288	WP(C)/17180/2023 12659/2023	PRAMUKHA BISHI-MP	SURENDRA KUMAR GARTIA
289	WP(C)/26498/2023 12660/2023	SOUMYASHREE BEHERA-MP	SADASIVA PATRA 1
290	WP(C)/7890/2023 12661/2023	AMARENDRA DASH-MP	BHAGABAN BEHERA
291	WP(C)/26506/2023 12662/2023	M/S. DAITARI TOUR AND TRAVELS, KEONJHAR-MP	SAMBIT RATH
292	WP(C)/21710/2023 12663/2023	M/S M.B ASSOCIATES, KEONJHAR-MP	SAMBIT RATH
293	WP(C)/21639/2023 12664/2023	M/S. SMITA TRAVELS, BARBIL-MP	SAMBIT RATH
294	WP(C)/21707/2023 12665/2023	SHRI SHRI BALADEV JEW BIJE MARFAT TRUST BOARD, BANSKOREN	SHANKHUSHEKHAR NANDY
295	WP(C)/26507/2023 12666/2023	EXIM LOGISTICS PVT. LTD., BBSR-MP	SUDEEP KUMAR SARANGI
296	WP(C)/26511/2023 12667/2023	JOGESWAR PRADHAN-MP	K.K.SWAIN
297	WP(C)/15847/2023 12668/2023	M/S M.K.ROOFING, CUTTACK-MP	SANDEEP KUMAR JENA
298	WP(C)/26512/2023 12669/2023	DEBAJANI ROUTRAY-MP	RAJJEET ROY
299	WP(C)/26513/2023 12670/2023	SUSANTA KUMAR MOHAPATRA-MP	BHABANI PRASAD MOHANTY
300	WP(C)/26517/2023 12671/2023	DY. DIRECTOR GENERAL E, DOORDARSHAN KENDRA, BBSR	PRANJAN BHOKTA
301	WP(C)/26518/2023 12672/2023	BHABANI SHANKAR BAGH-MP	P.C.CHHINCHANI
302	WP(C)/23220/2022 12673/2023	BENUDHAR ROUT-MP	BHABANI PRASAD MOHANTY
303	WP(C)/26520/2023 12674/2023	SHREE GOPAL GOSHALA, BARGARH-MP	GOKULANANDA PARIDA
304	WP(C)/26523/2023 12675/2023	KISHORE CHANDRA MOHAPATRA-MP	BHABANI PRASAD MOHANTY
305	WP(C)/26524/2023 12676/2023	JAMI RABINDRA KUMAR-MP	BHABANI PRASAD MOHANTY
306	WP(C)/26526/2023 12677/2023	JOSEPH KULLU-MP	
307	WP(C)/21039/2023 12678/2023	JOSEPH KULLU-MP	
308	WP(C)/21040/2023 12679/2023	JAMINIKANTA BEHERA-MP	SUDHANSHU SEKHAR PRATAP
309	WP(C)/8429/2022 12680/2023	MADHUSMITA DAS-MP	BIPLABA P.B. BAHALI
	WP(C)/26531/2023		

310	12681/2023 WP(C)/26533/2023	MANMOHAN SAHOO-MP	ANJAN KUMAR BISWAL
311	12682/2023 WP(C)/35183/2022	UDHABA PADHY-MP	PRONOY MOHANTY
312	12683/2023 WP(C)/26538/2023	K.RAJESWARI-MP	DEBASIS TRIPATHY
313	12684/2023 WP(C)/18956/2019	NIRODNALINI KAR-MP	
314	12685/2023 WP(C)/24672/2023	BINOD KUMAR MAHARANA-MP	
315	12686/2023 WP(C)/4786/2011	DIBAKAR NAIK-MP	M/S.SATYABADI MANTRY
316	12687/2023 WP(C)/26550/2023	TARIQ HAYAT BEG-MP	AVIJIT PATNAIK
317	12688/2023 WP(C)/22033/2023	RUNU NAHAK-MP	SANTOSH KUMAR JENA
318	12689/2023 WP(C)/33180/2022	PRAVAT NALINI SINGH-MP	
319	12690/2023 WP(C)/26555/2023	MANOJ KUMAR SAHOO-MP	MAHESWAR MOHANTY
320	12691/2023 WP(C)/8212/2016	PURNA CH SWAIN-MP	
321	12692/2023 WP(C)/2555/2023	KAMINI KANTA JENA-MP	ABHAYA KUMAR SHARMA
322	12693/2023 WP(C)/26561/2023	ABHINAB DAS-MP	BHABANI PRASAD MOHANTY
323	12694/2023 WP(C)/19394/2023	SHRI GOPINATH JEW AND MAHAPURUSHA ACHYUTANASIR MAS	SIR MASDIR NIRMAN SAHAJOGA COMMITTEE, CUT
324	12695/2023 WP(C)/16689/2023	DILPREET SINGH CHHABRA-MP	
325	12696/2023 WP(C)/26569/2023	KAMAL KISHOR SHARMA-MP	BIBEKANANDA BHUYAN
326	12697/2023 WP(C)/8363/2022	M/S P.P.P. CONSTRUCTIONS-MP	SURYAKANTA DASH
327	12698/2023 WP(C)/34242/2020	NILAKANTHA SINGH-MP	
328	12699/2023 WP(C)/37242/2020	RASMITA BEHERA-MP	KRISHNA CHANDRA SAHU
329	12700/2023 WP(C)/26579/2023	MAA BIRAJA SELF HELF GROUP, JAJPUR-MP	MITHUN DAS
330	12701/2023 WP(C)/13720/2023	BISWAMOHAN PATNAIK-MP	MR.SUBIR PALIT,SUDHANSHU SEKHAR PRATAP
331	12702/2023 WP(C)/5455/2022	OM SAI VENTURES-MP	LALIT KUMAR MAHARANA
332	12703/2023 WP(C)/16339/2023	PRAFULLA KUMAR SINGH-MP	
333	12704/2023 WP(C)/22009/2014	M/S.GRAPHITES INDIA-MP	M/S.DURGA PR.NANDA